



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/82/2018</a> FIXED	KAMAL CHANDRA NATH AND 43 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
	<b>WITH</b>			
2	<a href="#">Cont.Cas(C)/81/2018</a>	GOJEN BARUAH AND 7 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR. R MAZUMDAR MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
	<b>WITH</b>			
3	<a href="#">Cont.Cas(C)/83/2018</a>	BINENDRA BASUMATARY AND 16 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MR. R THADANI S BEGUM
	<b>WITH</b>			
4	<a href="#">Cont.Cas(C)/466/2023</a>	BABUL SAIKIA AND 18 ORS <b>Versus</b> MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	
	<b>WITH</b>			
5	<a href="#">I.A.(Civil)/3163/2023</a> FIXED in WA/233/2023	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD	MR. T J MAHANTA MS. P BHATTACHARYA (r-10) MS P SARMA (r-10) MS. P P DAS (r-10)	GA, ASSAM MS. P BORAH SC, FISHERY

	<p><b>WITH</b> <a href="#">WA/233/2023</a> CAVT. NO. 06152/023,</p>	<p>NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. K N CHOUDHURY MS. P BORAH</p>	<p>MR. T J MAHANTA (r-10) SC, CO OP GA, ASSAM MR. J I BORBHUIYA MS. P BHATTACHARYA (r-10) MR. L MOHAN MRS. K H CHOUDHURY MS P SARMA (r-10) MS. P P DAS (r-10) SC, REVENUE FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/906/2024</a> in WA/233/2023</p>	<p>NO. 1 (A) AND 2 UPPER PART BRAHMAPUTRA FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.</p>	<p>MS. P BORAH MR. S BORTHAKUR</p>	<p>GA, ASSAM SC, FISHERY SC, REVENUE</p>
6	<p><a href="#">I.A.(Civil)/3526/2023</a> in WA/12804/2023</p>	<p>THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 28 ORS.</p>	<p>MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA</p>	<p>MR. P K TIWARI (r-4 to 11,15 to 29) GA, ASSAM MR. A R GOGOI (r-4 to 11,15 to 29) DY.S.G.I.</p>
	<p><b>WITH</b> <a href="#">WA/12804/2023</a> (Filing Number)</p>	<p>THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 28 ORS. E</p>	<p>MR G N SAHEWALLA</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/12805/2023</a> (Filing Number)</p>	<p>THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 28 ORS. E</p>	<p>MR G N SAHEWALLA</p>	
7	<p><a href="#">I.A.(Civil)/3661/2023</a> FIXED in WA/12875/2023</p>	<p>EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS.</p>	<p>MR B SINHA MR. S SAIKIA</p>	<p>GA, ASSAM SC, REVENUE SC, GMC SC, G M D A</p>
	<p><b>WITH</b> <a href="#">WA/12875/2023</a> (Filing Number)</p>	<p>EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS. H</p>	<p>MR. S SAIKIA</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/12877/2023</a> (Filing Number)</p>	<p>EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS. H</p>	<p>MR. S SAIKIA</p>	
8	<p><a href="#">I.A.(Civil)/3773/2023</a> in WA/375/2023</p>	<p>THE GENERAL MANAGER (LA AND COORD.) AND 4 ORS. <b>Versus</b> ILABATI DEB AND 7 ORS.</p>	<p>MR. D GOGOI MR. I BORTHAKUR</p>	<p>MR. A J SARMA MR. P D NAIR MR H GUPTA</p>
9	<p><a href="#">MC/10/2024</a> IN PIL/52/2023 (D/O) in PIL/52/2023</p>	<p>SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS</p>		<p>GA, ASSAM SC, HEALTH DEPTT. (MERD)</p>
10	<p><a href="#">I.A.(Civil)/724/2024</a> in WA/2575/2024</p>	<p>SATYABAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH</p>	<p>GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE</p>
	<p><b>WITH</b> <a href="#">WA/2575/2024</a> (Filing Number)</p>	<p>SATYABAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS H</p>	<p>MR. M K CHOUDHURY</p>	
11	<p><a href="#">I.A.(Civil)/893/2024</a> WITH REVIEW PET./136/2022 (D/O), WA/354/2018 (D/O), WA/154/2022 (D/O) in Review.Pet./168/2019</p>	<p>SMTI. SHELLEY DAS CHOWDHURY <b>Versus</b> SIRAZUL AMBIA AND 8 ORS.</p>	<p>MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI</p>	<p>SC, N C T E SC, EDU</p>

	<b>WITH</b> <a href="#">Review.Pet./168/2019</a>	SMTI. SHELLEY DAS CHOWDHURY <b>Versus</b> SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. K N CHOUDHURY (R-1) MR. I H SAIKIA (R-1) MR. I ALAM MR. B BORAH MR. K KALITA (R-1) MR. M R CHOUDHURY (R-1) SC, N C T E MS L HMAR (R-1) SC, EDU
12	<a href="#">I.A.(Civil)/924/2024</a> FIXED in PIL/18/2023	PRAMOD KALITA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, GMC SC, G M D A SC, FOREST SC, WATER RESOURCE SC, PCB
	<b>WITH</b> <a href="#">PIL/18/2023</a>	PRAMOD KALITA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
13	<a href="#">I.A.(Civil)/945/2024</a> in WA/379/2023	DEPANJAN SARMA <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	SC, N M C SC, HEALTH
	<b>WITH</b> <a href="#">WA/379/2023</a>	DEPANJAN SARMA <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	MR. D SAIKIA, AG, ASSAM SC, N M C SC, HEALTH
14	<a href="#">I.A.(Civil)/959/2024</a> in WA/2606/2024	BISWAJIT SHARMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WA/2606/2024</a> (Filing Number)	BISWAJIT SHARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS A	MR. A B T HAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/960/2024</a>	RAYHANA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	SC, ELEM. EDU
15	<a href="#">I.A.(Civil)/976/2024</a> in WA/2292/2024	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> KHANIN HALOI AND 2 ORS.	MR. N J KHATANIAR (SC, EDUCATION)	GA, ASSAM
	<b>WITH</b> <a href="#">WA/2292/2024</a> (Filing Number)	The State Of Assam And 2 Ors <b>Versus</b> Khanin Haloi And 2 Ors	MR. NAYAN JYOTI KHATANIAR	
16	<a href="#">WP(C)/1450/2024</a> FIXED	M/S VICTOR AND COMPANY AND ANR <b>Versus</b> IDBI BANK LIMITED AND 3 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
17	<a href="#">WA/264/2023</a>	KRISHNA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
18	<a href="#">WA/94/2024</a> FIXED	SUKCHAN ALI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
19	<a href="#">WA/106/2024</a>	PRAKASH PHUKAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. SURAJIT DUTTA MR. M DUTTA MR K M BORA	GA, ASSAM DY.S.G.I.

20	<a href="#">WA/107/2024</a>	ARUP SINHA <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, POWER GRID
21	<a href="#">WP(C)/860/2024</a>	UNION OF INDIA AND 3 ORS <b>Versus</b> NO. 13691266P EX HAVILDAR (HONY NAIB SUBEDAR)	MR. B CHAKRAVARTY	
22	<a href="#">WP(C)/1771/2024</a>	VINAY KUMAR SHARMA <b>Versus</b> THE UNION BANK OF INDIA AND ANR	MR R K DUTTA MS. A GOGOI	
23	<a href="#">WP(C)/1789/2024</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> NO. 4355274H EX SEPOY LUNKAM VAIPHEI <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>	MR. B CHAKRAVARTY DY.S.G.I.	
24	<a href="#">WA/412/2023</a>	SABBIR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
25	<a href="#">PIL/20/2024</a>	RAMJAN ALI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, P H E
26	<a href="#">WA/70/2024</a>	ASSAM STATE WEAVING AND MANUFACTURING CO LTD EMPLOYEE UNION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (E)	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MS V V THANYU MS S JAIN	GA, ASSAM MS. M D BORAH, SC, INDUSTRIES DEPTT. MR. A KALITA, SC, INDUSTRIES DEPTT.
27	<a href="#">WP(C)/701/2024</a>	ON THE DEATH OF BIMAL KRISHNA SAHA, HIS LEGAL HEIRS VISHAL SAHA AND ANR <b>Versus</b> STATE BAK OF INDIA AND 2 ORS	MS U DAS MR. S DEY	MR A KHANIKAR MR A KHANIKAR MR. H BURAGOHAIN
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
28	<a href="#">PIL/43/2022</a>	BIBHASH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM
29	<a href="#">WP(C)/2863/2022</a>	NATIONAL PLASTO MOULDING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE
30	<a href="#">PIL/45/2023</a>	PRITOM HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
31	<a href="#">PIL/55/2023</a> FIXED	DHRUBA JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		GA, ASSAM SC, FOREST SC, PCB SC, EXCISE DEPTT.
32	<a href="#">WA/198/2023</a>	PANCHARATNA KRISHI PAM S.S LTD AND ORS . <b>Versus</b> THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC. REVENUE
33	<a href="#">WA/467/2023</a> CAVT. NO.12842/023, FIXED, CAVT./1284/2023	UNION OF INDIA <b>Versus</b> VIKRAMJEET DUTTA	MR. K GOGOI	MS U SHARMA FOR CAVEATOR

34	<b>WITH</b> <a href="#">WA/458/2023</a> CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3745/2023</a> in WA/458/2023	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR
35	<a href="#">WA/61/2024</a> FIXED	MANASH PRATIM RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM MR. R MAZUMDAR (R-6) MR H BEZBARUA (R-6) MR N ALI (R-6) SC, DIB. UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/494/2024</a> in WA/61/2024	MANASH PRATIM RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, DIB. UNIVERSITY
36	<a href="#">WP(C)/392/2024</a> FIXED	SMT. JOYANTA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
37	<a href="#">WP(C)/637/2024</a> FIXED	IMRAN HUSSAIN LASKAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	DY.S.G.I.
<b>HEARING</b>				
38	<a href="#">WA/35/2023</a> CAVT. NO.00472/023, B/O	SUBIDITA NATH <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	MR A R BHUYAN (R6) GA, ASSAM MR. A GOGOI MR. A GOGOI FOR CAVEATOR SC, I O C
39	<a href="#">WA/35/2024</a> CAVT. NO.01122/024, B/O, CAVT./112/2024	DR. DIBYAJYOTI MAHANTA <b>Versus</b> KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. K N CHOUDHURY (R- 1,2) MR. R M DEKA (R-1,2) MR. D J DAS (R-1,2) MR. V A CHOWDHURY (FOR CAVEATOR) MS N MAHANTA (R-1,2) N GAUTAM (R-1,2) SC, KKHSOU MS SABINA AHMED (R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/279/2024</a> in WA/35/2024	DR. DIBYAJYOTI MAHANTA <b>Versus</b> KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. V A CHOWDHURY (FOR CAVEATOR) SC, KKHSOU

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024

8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>			
1 <a href="#">WP(C)/142/2019</a> AT 2:00 PM	BEAUTI CHETIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	MR. M DUTTA (R9) MR. A DEKA (R7, R8) SC, SEC. EDU.
<b><u>MOTION</u></b>			
2 <a href="#">WP(C)/6424/2023</a>	GAUTAM SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM
3 <a href="#">Cont.Cas(C)/146/2024</a>	SAMSER ALI AHMED <b>Versus</b> J.B. EKKA AND 6 ORS.	MR. M ISLAM MS A KHATUN	
4 <a href="#">Cont.Cas(C)/176/2024</a>	JYOTISH KUMAR SUTRADHAR <b>Versus</b> PRODIP TIMUNG	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	
5 <a href="#">WP(C)/718/2024</a>	UTPAL TALUKDAR <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	SC, ONGC
6 <a href="#">WP(C)/1065/2024</a> FIXED	RUDRA KANTA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. T J MAHANTA (SC, GAUHATI HIGH COURT) GA, ASSAM
7 <a href="#">WP(C)/1369/2024</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. GA, ASSAM SC, P H E
8 <a href="#">WP(C)/1408/2024</a> FIXED	NOWSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM SC, REVENUE
9 <a href="#">WP(C)/1691/2024</a> FIXED	SANJEEV ROY <b>Versus</b> THE GOVERNMENT OF ASSAM AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. U SAIKIA	GA, ASSAM
10 <a href="#">WP(C)/1801/2024</a>	FULMALA MONDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S DAS MD A S AHMED MRS. A DAS	GA, ASSAM
11 <a href="#">WP(C)/1802/2024</a>	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH	SC, P AND R.D.

12	<a href="#">WP(C)/1806/2024</a>	PRANJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
13	<a href="#">WP(C)/1823/2024</a>	RUBUL SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM
14	<a href="#">WP(C)/1829/2024</a>	KUNDAN PRASAD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
15	<a href="#">WP(C)/1835/2024</a>	DILNAWAZ AKTAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM
16	<a href="#">WP(C)/1837/2024</a>	TARAK BAISHYA AND 250 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM
17	<a href="#">WP(C)/1839/2024</a>	SUBRATA SARKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	DY.S.G.I.
<b>ADMISSION</b>				
18	<a href="#">WP(C)/5119/2019</a> FIXED	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
19	<a href="#">WP(C)/6971/2021</a> FIXED	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
20	<a href="#">Arb.P./14/2022</a>	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
21	<a href="#">WP(C)/3899/2022</a> FIXED	HRISHIKESH RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, A I C T E SC, P AND R.D. SC, APSC
22	<a href="#">WP(C)/7210/2022</a> FIXED	AMLESH KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR M Z AHMED (R-2,3,4) MR. A M DUTTA (R-2,3,4) SC, COAL INDIA
23	<a href="#">WP(C)/1102/2023</a> FIXED	MONIKANCHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM
24	<a href="#">WP(C)/1942/2023</a> FIXED	RIMA KALITA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
25	<a href="#">WP(C)/2261/2023</a> FIXED	RAHUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
26	<a href="#">WP(C)/2831/2023</a> FIXED	IPSHITA DUTTA BORUAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, SLRC SC, EDU SC, SEBA
27	<a href="#">WP(C)/3832/2023</a> FIXED	ANKUSH SAIKIA <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	MR. B K DAS (R-1 to 4) MR H P GUWALA (R-1 to 4) H P NEOG (R-1 to 4) SC, HEALTH
28	<a href="#">WP(C)/6075/2023</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, HEALTH AND F W



29	<a href="#">WP(C)/6197/2023</a> FIXED	BIPUL RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
30	<a href="#">WP(C)/6882/2023</a> FIXED	SUMANTA GHOSH AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.
31	<a href="#">WP(C)/5/2024</a> FIXED	FERDADUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S BORAH (SC, BTC)
32	<a href="#">WP(C)/667/2024</a> FIXED	MRITUNJAY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
33	<a href="#">WP(C)/1211/2024</a> WITH OFFICE NOTE	BRIJESH YADAV, DEPUTY COMMANDANT AND 24 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS.	ARVIND KUMAR SHUKLA REETU SHARMA AMIT KUMAR	
34	<b>WITH</b> <a href="#">WP(C)/925/2023</a>	PRASHANT GAUTAM AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS S BARUAH DY.S.G.I.
35	<b>WITH</b> <a href="#">WP(C)/1960/2023</a>	ARVIND P ANAND AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	MRS. R DEVI DY.S.G.I.
36	<b>WITH</b> <a href="#">WP(C)/2112/2023</a>	GYANENDRA KUMAR, CISF NO. 964490147 <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
37	<b>WITH</b> <a href="#">WP(C)/2118/2023</a>	MOHAMMAD IMRAN MALLICK <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
38	<b>WITH</b> <a href="#">WP(C)/1198/2024</a>	SANJAY GUPTA AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR M CHANDA	SC, C G S C
39	<b>WITH</b> <a href="#">WP(C)/1199/2024</a>	SK SINHA AND 5 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS	MR TAPAS DAS	
40	<a href="#">WP(C)/1300/2024</a> FIXED	PARTHA PRATIM BORA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R SARMA	MS. B SARMA DY.S.G.I.
41	<a href="#">WP(C)/1500/2024</a> FIXED	PRATUL KR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
42	<a href="#">WP(C)/1502/2024</a> FIXED	SARAT BHUYAN AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
43	<a href="#">Cont.Cas(C)/701/2019</a> FIXED	AJOY KUMAR MAZUMDAR <b>Versus</b> ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
44	<b>WITH</b> <a href="#">I.A.(Civil)/1887/2022</a> <b>in</b> Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR <b>Versus</b> MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
44	<a href="#">Cont.Cas(C)/274/2022</a> FIXED	MRINMOY KUMAR DAWKA <b>Versus</b> DIGANTA BORAH AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY	MR. D NATH

45	<a href="#">Cont.Cas(C)/65/2023</a> FIXED	MOBARAK ALI <b>Versus</b> JAYANT NARLIKAR, IAS	MR. D A KAIYUM MR. M S MONDAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
46	<a href="#">Cont.Cas(C)/521/2023</a> FIXED	RAJAT SUBHRA BHATTACHARJEE <b>Versus</b> SAMIR SINHA AND ANR	MR. N BORAH N AHMED MR M.J. BHARALI	MR. B GOGOI (r-1,2) MR P NAYAK (r-1,2) MR A CHALIHA (r-1,2)
47	<a href="#">WP(C)/1474/2023</a> B/O	MUSTT. TOSLIMA KHATUN @ TASLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR A N IQBAL D HUSSAIN	GA, ASSAM SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/126/2024</a> <b>in</b> WP(C)/1474/2023	MUSTT. TOSLIMA KHATUN @ TASLIMA KHATUN <b>Versus</b> THE MISSION DIRECTOR, NHM	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM SC, HEALTH
48	<a href="#">WP(C)/2516/2023</a> B/O	NO. JC 2900502L SUBEDAR GD RABI CHARAN DEB BARMA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS. B SARMA DY.S.G.I.
49	<a href="#">WP(C)/4964/2023</a> FIXED	PRANAB KR. DAS <b>Versus</b> ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
50	<a href="#">WP(C)/7533/2023</a> FIXED	ASHRAFUL ALOM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	MR. M R KHANDAKAR	GA, ASSAM MR. M AHMED (R- 5,7,10,13,20) MD I H LASKAR (R- 5,7,10,13,20)
	<b>WITH</b> <a href="#">I.A.(Civil)/985/2024</a> <b>in</b> WP(C)/7533/2023	ASHRAFUL ALOM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	GA, ASSAM MR. M R KHANDAKAR	GA, ASSAM MR. M AHMED SC, GHC
51	<a href="#">Cont.Cas(C)/30/2024</a>	KESHAB BAISHYA <b>Versus</b> SMTI. KEERTHI JALLI, IAS	MR. S K ROY MRS. M M ROY S MEDHI	MR. D NATH MR D KALITA

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,3rd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/16/2020</a> WITH LCR	RUKIA KHATUN @ RUKIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/273/2020</a> WITH LCR	ABDUL HAKIM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M RAHMAN MR. S K SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">WP(C)/360/2020</a> FIXED, WITH LCR	ANITA MAJUMDER <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR I HOQUE MD. I HUSSAIN MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	<a href="#">WP(C)/381/2020</a> WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/403/2020</a> WITH LCR	JAHDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/505/2020</a> WITH LCR	SAHINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/557/2020</a> WITH LCR	SAKINA BEGUM @ SAKINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/708/2020</a> WITH LCR	TUSTA BEGUM @ TUSTU BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ADMISSION**

9	<a href="#">WP(C)/2729/2017</a> WITH LCR	MAINUDDIN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.K K MAHANTA MR.M PATHAK MR.K SINGHA MR.K M MAHANTA	GA, ASSAM ASSTT.S.G.I.
10	<a href="#">WP(C)/2895/2017</a> WITH LCR	SABER ALI @ SABED ALI @ CHABED ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M HAQUE MR.S H SIKDAR	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/2905/2017</a> WITH LCR	JAMIR UDDIN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MD.A J ATIA	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/3376/2017</a> WITH LCR	MUSTT. ADARJAN NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.R DE MS.A DAS MS.U NANDA	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/3550/2017</a> WITH LCR	KAMALA RANI DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/3592/2017</a> WITH LCR	ASHRAB ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/3729/2017</a> WITH LCR	MANO BALA DAS @ MANO DAS @ MANODASHI RAJBONGSHI @ MANU DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A T SIKDER DR.C R BORUAH MR.S ALIM	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/3736/2017</a> WITH LCR	MUSSTT. SAKINA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/3812/2017</a> WITH LCR	MUSSTT. MINARA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/3842/2017</a> WITH LCR	REHENA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/3849/2017</a> WITH LCR	RUMESA KHATUN @ RUNESA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.H A AHMED MR.R ALI MS.F Y HUSSAIN MS.R PEGU	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/3859/2017</a> WITH LCR	BILATAN NESSA @ BILATOON NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.B U LASKAR	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/4194/2017</a> WITH LCR	NAJMA BEGUM @ NAJAMA BEGUM @ NAJMA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/4211/2017</a> WITH LCR	KALACHAND BASAK @ KALI CHARAN BASAK <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S D PURAKAYATHA MR.S CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/4213/2017</a> WITH LCR	ASHNA KHATUN @ MUSSTT. ISHNA BIBI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A T SARKAR MR.K RAHMAN MR.T AHMED	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/2169/2018</a> WITH LCR	KHURSIDA KHATOON @ KURSIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J ISLAM MR. A AHMED MR A RAHMAN MS. M KALITA	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
25	<a href="#">WP(C)/2326/2018</a> WITH LCR	RAINA KHATOON @ RAINA BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	<a href="#">WP(C)/2371/2018</a> WITH LCR	MOINUDDIN AKAND <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

27	<a href="#">WP(C)/2684/2018</a> WITH LCR	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	<a href="#">WP(C)/5655/2018</a>	MEERA KARMAKAR @ MEERA RANI PAUL @ MEERA RANI KARMAKAR AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	<a href="#">WP(C)/8771/2018</a> FIXED, WITH MEDICAL REPORT	MINATI RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (r-1 TO 5) MR. S ALI (r-1 TO 5) SC, HEALTH MR. H KAKATI
30	<a href="#">WP(C)/1348/2023</a>	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
31	<a href="#">WP(C)/1602/2023</a> WITH LCR	BANESA KHATUN @ BANESHA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD S HOQUE MD R ISLAM MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM SC, NRC MS. B DEKA DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	<a href="#">WP(C)/4825/2023</a> WITH LCR	MD. CHAN MIYA SEAKH @ MD. CHAN MIAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	<a href="#">WP(C)/6359/2023</a> WITH LCR	OJALA BEWA @ UJALA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H K GOGOI MRS. M BARMAN MR. L BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	<a href="#">WA/101/2024</a> CAVT. NO.03162/024, FIXED, WITH OFFICE NOTE	NAREN CHANDRA DEKA <b>Versus</b> KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR

**ORDERS**

35	<a href="#">I.A.(Civil)/294/2020</a> in WP(C)/4765/2017  <b>WITH</b> <a href="#">WP(C)/4765/2017</a> WITH LCR	MATIBUR RAHMAN @ MATIBUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M H AHMED	GA, ASSAM ASSTT.S.G.I.
36	<a href="#">I.A.(Civil)/26/2024</a> WITH WA/29/2014 (D/O) in Review.Pet./15549/2023  <b>WITH</b> <a href="#">Review.Pet./15549/2023</a> (Filing Number)	MATIBUR RAHMAN @ MATIBUR ISLAM <b>Versus</b> THE UNION OF INDIA and 7 ORS. NUR ISLAM AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRM H AHMED MR.A HUSSAIN  MS A HUSSAIN S AHMED  S AHMED	GA, ASSAM ASSTT.S.G.I.  GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
		NUR ISLAM AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS (B)		

37	<a href="#">I.A.(Civil)/811/2024</a> in WP(C)/4039/2022	ON THE DEATH OF HARENDRA CHANDRA BARMAN ALIAS HARENDRA BARMAN ALIAS HAREN BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/4039/2022</a> WITH LCR	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	<a href="#">I.A.(Civil)/950/2024</a> in I.A.(Civil)/3706/2023	MUKBUL HUSSAIN, <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3706/2023</a>	MUKBUL HUSSAIN, <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	<b>WITH</b> <a href="#">Review.Pet./13944/2023</a> (Filing Number)	MUKBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS. E	MS. D GHOSH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3663/2023</a>	MUKBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,3rd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">Review.Pet./185/2019</a> IN WP(C)/7377/2019 (D/O)	SRI BHASKAR PRATIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH
2	<a href="#">Review.Pet./53/2023</a> FIXED, IN WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. MR. B GOGOI, SC, SSA SC, SSAM
3	<a href="#">Review.Pet./102/2023</a> IN WP(C)/4413/2022 (D/O)	RANADHIR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



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### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/669/2024</a> FIXED	AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
2	<a href="#">WP(C)/1706/2024</a> FIXED	PRASANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS F BEGUM	SC, EXCISE DEPTT.
3	<a href="#">WP(C)/1750/2024</a> FIXED	GOURPADA ROY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM
4	<a href="#">WP(C)/1805/2024</a>	JOHIRUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM
5	<a href="#">WP(C)/1812/2024</a>	M/S D. KUMAR AND SALES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
6	<a href="#">WP(C)/1814/2024</a>	M/S D. KUMAR AND COMPANY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
7	<a href="#">WP(C)/1815/2024</a>	M/S D. KUMAR AND COMPANY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
8	<a href="#">WP(C)/1820/2024</a>	BOLAI ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, FOREST SC, PCB
9	<a href="#">WP(C)/1822/2024</a> B/O	BINOY MECH <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 9 ORS	MR. M SARMA MR. R SARMA MS Z RASHUL	SC, AAU
10	<a href="#">WP(C)/1830/2024</a>	SUBIMAL PADUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, APDCL
11	<a href="#">WP(C)/1832/2024</a>	THE BUDUCHAR JALJALI MARKET MANAGEMENT COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, P AND R.D. GA, ASSAM

**ORDER (IMPLEADMENT OF PARTY)**



12	<a href="#">I.A.(Civil)/720/2024</a> in WP(C)/801/2023	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">WP(C)/801/2023</a>	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. <b>ADMISSION</b>	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
13	<a href="#">WP(C)/4025/2023</a>	GAUTAM BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
14	<a href="#">WP(C)/4102/2023</a> FIXED	FIROZ HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
15	<a href="#">WP(C)/4892/2023</a>	NIZAM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, HEALTH
16	<a href="#">WP(C)/5228/2023</a> FIXED	MAHANANDA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
17	<a href="#">WP(C)/5444/2023</a>	SANTI SAHU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, TRANSPORT SC, IWT
18	<a href="#">WP(C)/5894/2023</a>	PABITRA BORO <b>Versus</b> THE DISTRICT COMMISSIONER AND 4 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	GA, ASSAM SC, BTC SC, FOREST SC, PWD SC, FINANCE
19	<a href="#">WP(C)/5896/2023</a>	RAJENDRA CHOUDHURY <b>Versus</b> THE DISTRICT COMMISSIONER AND 4 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	GA, ASSAM SC, BTC SC, FOREST SC, FINANCE SC, PWD
20	<a href="#">WP(C)/6623/2023</a>	BINOD BODO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
21	<a href="#">WP(C)/7250/2023</a> FIXED	MAINUL HOQUE AND 14 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. A B ROY MR. L C DEY MS R KOUR	MR S DUTTA (r-2) MR S DUTTA (r-2) MR S CHAKRABORTY (r-3) MS S MOCHAHARI (r-2) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) DY.S.G.I.
22	<a href="#">WP(C)/7414/2023</a>	RAJOSHREE BHUYAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
23	<a href="#">WP(C)/646/2024</a>	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
24	<b>WITH</b> <a href="#">WP(C)/81/2024</a>	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
25	<a href="#">WP(C)/1349/2024</a> FIXED	M/S INFOTECH SOLUTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K GOGOI DY.S.G.I. SC, SSA

26	<a href="#">WP(C)/1585/2024</a> CAVT. NO.03082/024, WITH CAVT. 308/2024, FIXED	BIJU CHETRY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE
27	<a href="#">WP(C)/1586/2024</a> CAVT. NO.03092/024, WITH CAVT.-309/2024 FIXED	DEEPAK SUBBA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. SC, REVENUE FOR CAVEATOR
<b>ORDERS</b>				
28	<a href="#">Cont.Cas(C)/362/2019</a> FIXED	SAROJ KUMAR SARAF <b>Versus</b> AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
29	<a href="#">Cont.Cas(C)/265/2022</a>	G. AKANITO ASSUMI @ G. AKANITO SUMI <b>Versus</b> TARUN CHANDRA BORAH AND 2 ORS	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR D KALITA MR. D NATH
30	<a href="#">Cont.Cas(C)/297/2022</a>	NARAYAN DEKA <b>Versus</b> ANURAG GOEL AND ANR	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. D SAIKIA MR. S BORA MR. R K MUSHAHARY
31	<a href="#">Cont.Cas(C)/749/2022</a>	PRAFULLA BRAHMA <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
32	<a href="#">Cont.Cas(C)/224/2023</a>	MILAN JYOTI MAHILA ATMA SAHAYAK GUT <b>Versus</b> ER. BILLYA MANGAL ROY	G UDDIN P ADHIKARI	
33	<a href="#">WP(C)/1155/2023</a>	ISRAM TOPPO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM SC, P H E
34	<a href="#">I.A.(Civil)/446/2024</a> in <a href="#">Cont.Cas(C)/122/2023</a>	RISHIK CHARAN SARMA <b>Versus</b> MR. NASIMUL HAQUE	MS M BORAH	
	<b>WITH</b> <a href="#">Cont.Cas(C)/122/2023</a>	RISHIK CHARAN SARMA <b>Versus</b> DIGANTA BARUAH	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	
35	<a href="#">I.A.(Civil)/933/2024</a> IN CONT.CAS(C)/611/2016 (D/O) in <a href="#">Cont.Cas(C)/611/2016</a>	MRS. BANDANA DUTTA <b>Versus</b> DR. RITENDRA BHUYAN and 2 ORS,	MRS. S BORPATRA GOHAIN	MR B GOGOI
36	<a href="#">WP(C)/1677/2024</a> FIXED	DIPANKAR BAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MR. N ALAM (R-6) MR K JAIN (R-6)

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024

7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">Cont.Cas(C)/458/2023</a> B/O	DHARMENDRA DAS AND 3 ORS. <b>Versus</b> GYANENDRA DEV TRIPATHI AND 2 ORS.	S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. S DUTTA (r-1)
<b>MOTION</b>			
2 <a href="#">WP(C)/1315/2022</a>	SWAPNA RANI DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
3 <a href="#">WP(C)/1325/2022</a>	RAMHMINGTHANG PASULATE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
4 <a href="#">WP(C)/99/2024</a>	SUNIT RANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D SUR J U AHMED MR. N K MURRY MS S.DAS	SC, FOREST
5 <a href="#">Cont.Cas(C)/175/2024</a>	RAMJI RAY <b>Versus</b> ANURAG JAIN AND 8 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
6 <a href="#">WP(C)/1363/2024</a>	HAMON KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE
7 <a href="#">WP(C)/1374/2024</a>	SASHADHAR SHIL @ SHASHADHAR SIL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
8 <a href="#">WP(C)/1616/2024</a> FIXED	PIAR UDDIN AHMED AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	S AHMED	GA, ASSAM DY.S.G.I. SC, REVENUE
9 <a href="#">WP(C)/1803/2024</a>	PRIYO DOURSHI CHAKMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, FOREST SC, K A A C
10 <a href="#">WP(C)/1804/2024</a>	AMIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
11 <a href="#">WP(C)/1810/2024</a>	MD AZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN H M S ELAHI MR. J ISLAM	GA, ASSAM SC, REVENUE SC, PWD

12	<a href="#">WP(C)/1811/2024</a>	TAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM
13	<a href="#">WP(C)/1818/2024</a>	MUSSTT SALIMA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. K YADAV MS. M BHATTACHARJEE MR. MEHUL SHAH MR. R L YADAV	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/1825/2024</a> CAVT. NO.03012/024,	MILI CHAUDHURY HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
15	<a href="#">WP(C)/1831/2024</a>	RAMESH SUTRADHAR @ RAMESH CHANDRA SUTRADHAR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR R S CHAUHAN MS. D CHAUHAN	GA, ASSAM SC, NHAI DY.S.G.I. SC, BTC SC, REVENUE
16	<a href="#">WP(C)/1834/2024</a>	SANTOSH KUMAR JAIN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
17	<a href="#">WP(C)/1836/2024</a>	RAM SANKAR SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	DY.S.G.I. SC, G M D A SC, GMC
<b>ORDER (STAY VACATING)</b>				
18	<a href="#">I.A.(Civil)/946/2024</a> FIXED in WP(C)/1058/2024	THE UNION OF INDIA <b>Versus</b> RAMJI RAY AND 7 ORS	MRS. R BORAH	GA, ASSAM SC, NHAI JYOTISH DAS DY.S.G.I. DY.S.G.I. SC, REVENUE
<b>WITH</b>				
	<a href="#">WP(C)/1058/2024</a>	RAMJI RAY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
19	<a href="#">I.A.(Civil)/2614/2023</a> in WP(C)/8022/2022	M/S BORHULA (S) TEA INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. B SHARMA MR. C K S BARUAH MR. H DAS DY.S.G.I. SC, PNB
<b>WITH</b>				
	<a href="#">WP(C)/8022/2022</a>	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	MR. B SHARMA (R-4,5) MR. C K S BARUAH, CGC MR. H DAS (R-4,5) DY.S.G.I. SC, PNB
20	<a href="#">I.A.(Civil)/602/2024</a> in WP(C)/7610/2023	NAGEN BORTHAKUR AND ANR <b>Versus</b> DIJEN BORTHAKUR AND 9 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
<b>WITH</b>				
	<a href="#">WP(C)/7610/2023</a>	DIJEN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K DEKA MS. P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE

**ADMISSION**

21	<a href="#">WP(C)/6071/2022</a>	WELSON INGTI AND 20 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
	<b>WITH</b>			
22	<a href="#">WP(C)/423/2022</a>	HEMARI RONGPI AND 32 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
23	<a href="#">WP(C)/3946/2023</a> B/O	MRS. PURABI DEKA AND ANR <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. B CHAKRABORTY (R-4) MR AJIT DAS (R-3) MR. S Ali (R-1 TO 3) MR. S P BHATTACHARJEE (R-4) MS. M BORAH MR K DAS (R-1 TO 3) MS K BASUMATARY (R-4) MR R K SAHA (R-4)
24	<a href="#">WP(C)/4037/2023</a>	SMTI. SHANTI LATA NATH @ SHANTI NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
25	<a href="#">WP(C)/4753/2023</a>	MD KACHED ALI @ KASHED ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A ZAHAN S I AKAND	GA, ASSAM MR H SARMA (R-3 TO 5) MR B GOGOI (R-2) SC, REVENUE MRS. N BORDOLOI, SC, REVENUE AND DISASTER MAMAGEMENT DEPARTMENT (R-1) SC, FINANCE DEPTT.
26	<a href="#">WP(C)/5418/2023</a>	ABIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
27	<a href="#">WP(C)/6025/2023</a>	SHOFIQU L ISLAM AND ANR <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. A F N U MOLLAH MD H R AHMED K ZAMAN	SC, APDCL MRS. R DEVI (r-1,7,8,9) MR. B CHOUDHURY (R-2 TO R-6) MR. S BARUAH (R-10) MS R DEVI (R-1, R-7, R-8 & R-9) DY.S.G.I.
28	<a href="#">WP(C)/6394/2023</a>	KHANDA RAM NARZARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MR M RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
29	<a href="#">WP(C)/6423/2023</a>	FARMUJ ALI AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, REVENUE

30	<a href="#">WP(C)/6444/2023</a>	SARAT KALITA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A C BURAGOHAIN H DAS MR R SINGH MS. H BORAH	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
31	<a href="#">WP(C)/7457/2023</a>	REJONA BEGUM AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FOREST
32	<a href="#">WP(C)/587/2024</a> FIXED	LINA CHOUDHURY @ LINA CHOUDHURY RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T HUSSAIN	GA, ASSAM SC, REVENUE
<b>WITH</b>				
33	<a href="#">WP(C)/7182/2023</a>	BINU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY MR. T HUSSAIN	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/703/2024</a> FIXED	M/S S3 ENTERPRISE AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
35	<a href="#">WP(C)/1001/2024</a> FIXED	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
<b>ORDERS</b>				
36	<a href="#">Review.Pet./94/2018</a> IN MACApp./70/2013 (D/O)	MD FAIZUL KARIM <b>Versus</b> SMT JILI KALITA AND 2 ORS	MR. T BORKOTOKY MR N TALUKDAR MR R BORAH	MR. D P BORAH (r-1) MRS. R BORAH (r-1)
37	<a href="#">I.A.(Civil)/868/2022</a> WITH SAO/1/2008 (D/O) in Review.Pet./200/2017	MD REZAUL HASSAN and ANR. <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	
<b>WITH</b>				
	<a href="#">Review.Pet./200/2017</a>	MD REZAUL HASSAN and ANR <b>Versus</b> SAMSUL HUSSAIN	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR. I H SAIKIA MR.N I KHAN MR. K KALITA MS L HMAR	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2109/2018</a> in Review.Pet./200/2017	MD. REZAUL HASSAN AND ANR <b>Versus</b> SAMSUL HUSSAIN AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/869/2022</a> in Review.Pet./200/2017	MD REZAUL HASSAN and ANR <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ANR		
<b>WITH</b>				
	<a href="#">I.A.(Civil)/870/2022</a> in Review.Pet./200/2017	MD REZAUL HASSAN and ANR <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ANR	MR. I H SAIKIA	
38	<a href="#">WP(C)/4017/2022</a> FIXED	SATYAJIT DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
<b>WITH</b>				
39	<a href="#">Cont.Cas(C)/61/2023</a>	SATYAJIT DAS AND ANR <b>Versus</b> NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R- 1,2,3,4) MR P NEOG

40	<a href="#">I.A.(Civil)/284/2023</a> in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY, <b>Versus</b> SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	
	<b>WITH</b> <a href="#">El.Pet./3/2021</a>	SHANKAR PRASAD RAY <b>Versus</b> PHANI BHUSAN CHOUDHURY	MR. N BORAH	MR. P N GOSWAMI MR P P MEDHI
	<b>WITH</b> <a href="#">I.A.(Civil)/427/2022</a> in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY <b>Versus</b> SHANKAR PRASAD RAY	MR. P N GOSWAMI	
41	<a href="#">WP(C)/6653/2023</a> B/O	BROJEN KALITA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	MR. A K SAHEWALLA (R-1 TO 4) MR. W SHARMA (R-1 TO 4)
42	<a href="#">Arb.P./2/2024</a>	JWIL- RANHILL JV <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
43	<a href="#">Cont.Cas(C)/29/2024</a>	SAMRAT DAS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 3 ORS	MR. B K SEN MR F HAQUE	MR. D SAIKIA (R-3) MS. N BORDOLOI (R-3)
44	<a href="#">WP(C)/193/2024</a> FIXED	RANJIT KUMAR SAIKIA AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. G PEGU DY.S.G.I.
45	<a href="#">WP(C)/241/2024</a>	BAKULI DAS AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI G. GOSWAMI R SARMAH MS M KAKOTY	GA, ASSAM MR. I H LASKAR (R4) MR. P K DEKA (R4) MR J H LASKAR (R4) MR. P DAIMARY (R4) MR. R. KARIM (R4) MR K J HAZARIKA (r-5) MS. N M LONGKENG (R4) SC, FINANCE
46	<a href="#">I.A.(Civil)/467/2024</a> in WP(C)/5404/2023	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MR. S K GHOSH MS F AHMED	DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/5404/2023</a> CAVT. NO. 09612/023,	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
47	<a href="#">WP(C)/494/2024</a> FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS <b>Versus</b> CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
48	<a href="#">I.A.(Civil)/809/2024</a> in WP(C)/4428/2023	FAIZUR RAHMAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
49	<a href="#">I.A.(Civil)/859/2024</a> in Arb.P./8/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS		MR. S S ROY SC, C.G.C.
	<b>WITH</b> <a href="#">Arb.P./8/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
50	<a href="#">I.A.(Civil)/860/2024</a> in Arb.P./9/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> UNION OF INDIA		MR. S S ROY



WITH  
[Arb.P./9/2024](#)

M/S MEGHALAYA ENGINEERS AND  
AGENCIES

PETITIONER IN PERSON

MR. S S ROY  
DY.S.G.I.

**Versus**

THE UNION OF INDIA AND 2 ORS.

DIGANTA CHAKRABARTY

MR. A C SARMA

SC ASSAM PHARMACY

**Versus**

THE STATE OF ASSAM AND 7 ORS

MR. B HALDAR

COUNCIL

MR G BHARADWAJ

SC, HEALTH

MR B DEORI

51 [WP\(C\)/992/2024](#)  
FIXED

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7626/2016</a> FIXED	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
2	<a href="#">WP(C)/3227/2017</a>	SMT. ARPANA DEVI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.D BORAH MR.R DOWARAH MRS.H SARMAH	MR.S N SARMA(Sr.Adv.)(R-3) GA, ASSAM MR.A SARMA(R-3) MR.T C CHUTIASC, SEBA MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR.A JAHID(R-3)
3	<a href="#">WP(C)/3288/2017</a>	LAKHESWAR BASUMATARY and 15 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	MR. B J TALUKDAR MS. M KECHII (R4) SC, K A A C
4	<a href="#">WP(C)/3494/2017</a>	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.A DEVI MR.D P BORAH MR.A ROY MR.S SHARMA	GA, ASSAM
5	<a href="#">WP(C)/3534/2017</a>	RAIHANA AKHTAR <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	SC, APSC SC, HEALTH
6	<a href="#">WP(C)/3845/2017</a>	SADHANA BARUAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.D SARMA MRS.S SULTANA	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
7	<b>WITH</b> <a href="#">WP(C)/2101/2016</a>	MS SADHANA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D SARMA MS. J HUDA MS. Y SHAIZA	MR. Y DOLOI (R - 1-3) MR. U RAJBANSHI SC, TRANSPORT ADDL. AG, ASSAM MS. K DUTTA
8	<a href="#">WP(C)/3925/2017</a>	KAMAL SINHA <b>Versus</b> THE STATE BANK OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.S KATAKEY	MR.K K DEY MRV K BAROOAH MRS BAISHYA
9	<a href="#">WP(C)/2770/2018</a>	MUKESH KUMAR JHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY(CG),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5)

10	<a href="#">WP(C)/4472/2019</a>	BONOMALI GOHAIN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, TAXATION SC, APSC
11	<a href="#">WP(C)/5180/2019</a>	NUR JAMAN BIN FARID AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM SC, FINANCE
12	<a href="#">WP(C)/5832/2019</a> B/O	C/362491H WARRANT OFFICER (CLERK) KISHORE CHAND <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
13	<a href="#">WP(C)/6067/2019</a> FIXED	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR. S C KHOUND SC, FINANCE
14	<a href="#">WP(C)/7253/2019</a>	PRANJAL DUTTA AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR MR. S DIHINGIA	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. S GHOSH ASSTT.S.G.I.
15	<a href="#">WP(C)/4336/2020</a> B/O	RAJESH KUMAR GURUNG <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
16	<a href="#">WP(C)/2671/2021</a> FIXED	MORZINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
17	<a href="#">WP(C)/483/2022</a>	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
18	<a href="#">WP(C)/1808/2022</a> FIXED	SARALA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	J U AHMED MR S R NAWAZ	GA, ASSAM SC, BTC SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
19	<a href="#">WP(C)/8579/2019</a>	BISHWAJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. M K SARMA MR K BARMAN MR G DAS MR. A BHARALI MR. G PATHAK	GA, ASSAM MR D NATH (R-8)
20	<a href="#">WP(C)/4942/2022</a> FIXED	MD. NUR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI	SC, CO OP GA, ASSAM
21	<a href="#">WP(C)/7754/2022</a> B/O	BIREN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN D. HUSSAIN	SC, AG (A AND E) SC, P W D SC, FINANCE
22	<a href="#">WP(C)/562/2023</a> B/O	MANJULA BAYAN AND 171 ORS <b>Versus</b> THE STATE OF ASSAM AND 61 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, G U
23	<a href="#">WP(C)/643/2023</a>	PANKAJ BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM	GA, ASSAM

24	<a href="#">WP(C)/2437/2023</a> FIXED	NURJAHAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI R KR DAS M KHATUN	GA, ASSAM
<b>ORDERS</b>				
25	<a href="#">Cont.Cas(C)/167/2015</a>	BHUPEN CHANDRA GOSWAMI and 53 ORS <b>Versus</b> NITYANANDA BARKAKOTI and 3 ORS	T J MAHANTA	S K GOSWAMI(R-3) MR A KALITA SC, INDUSTRIES AND COMMERCE MRS.R B BORA(R-4) MR.R SINGHA(R-2) SC, PWD
26	<a href="#">Cont.Cas(C)/347/2018</a>	HAREN GOGOI <b>Versus</b> BIREN MUDOI AND ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	
27	<a href="#">Cont.Cas(C)/397/2018</a>	JINISH LAL RAY <b>Versus</b> RAM SWARUP BAJAJ	MR A DASGUPTA MS B DAS	MR. D K KOTHARI MR. D K KOTHARI MR B SHARMA MR S SHARMA MR P PRAWAR MR Y KOTHARI MR Y KOTHARI MR ANAND SHARMA MR. N KOTHARI
	<b>WITH</b> <a href="#">I.A.(Civil)/2778/2023</a> <b>in</b> Cont.Cas(C)/397/2018	JINISH LAL RAY <b>Versus</b> RAM SWARUP BAJAJ	MR A DASGUPTA	
28	<a href="#">Cont.Cas(C)/468/2019</a>	PRABIN DEKA <b>Versus</b> ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
29	<a href="#">Cont.Cas(C)/642/2019</a>	HIRA KONWAR AND ANR. <b>Versus</b> MOHANLAL SUREKA AND 2 ORS.	MR D K MEDHI	MR. P K GOGOI (r-2) MR. A BURAGOHAIN (r-2) MR. D NATH SR GA,ASSAM
30	<a href="#">Cont.Cas(C)/395/2020</a>	HASNIN SHAMINA SAYYID <b>Versus</b> SAMIR KUMAR SINHA AND ORS	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
31	<a href="#">Cont.Cas(C)/526/2020</a>	BALI RAM SINGH AND 76 ORS <b>Versus</b> SUSHANT KUMAR MISHRA AND 3 ORS.	MR. U K NAIR MR. K GOGOI MR. A R TAHBILDAR MR. M P SARMA	MR A DASGUPTA MR. B K DAS MR. B K DAS MR. B DAS
32	<a href="#">Cont.Cas(C)/438/2021</a>	UMOR ALI <b>Versus</b> AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
	<b>WITH</b> <a href="#">Cont.Cas(C)/437/2021</a>	ASMOT ALI <b>Versus</b> AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
	<b>WITH</b> <a href="#">Review.Pet./59/2023</a> IN WP(C)/2104/2020 (D/O)	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) <b>Versus</b> ASMOT ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
	<b>WITH</b> <a href="#">Review.Pet./62/2023</a> IN WP(C)/2535/2020 (D/O)	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) <b>Versus</b> UMOR ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
36	<a href="#">WP(C)/2523/2022</a>	GAUTAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
37	<a href="#">WP(C)/5452/2022</a> B/O	HARENDRA NATH ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS S BORA	MR. K GOGOI ASSTT.S.G.I.

38	<a href="#">Review.Pet./110/2023</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S HINDUSTAN GOODS CARIERS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
	<b>WITH</b>			
39	<a href="#">MFA/62/2023</a>	UNION OF INDIA <b>Versus</b> MS HINDUSTAN GOODS CARRIERS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
40	<a href="#">Cont.Cas(C)/256/2023</a> FIXED	DINADAYAL RABHA AND 33 ORS <b>Versus</b> PABITRA RAM KHAUND, IAS	MR P BHARADWAJ MR. D J BORAH	MR. N UPADHAYAY
41	<a href="#">Cont.Cas(C)/496/2023</a> FIXED	ANIL DEKA <b>Versus</b> MEGHA NIDHI DAHAL AND 2 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	MR. D SAIKIA (R-1) MR. S BORA (R-1)
42	<a href="#">I.A.(Civil)/690/2024</a> WITH LCR in MACApp./260/2023	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> TUTUMANI CHOWDHURY @ TUTUMANI CHOUHDHURY AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">MACApp./260/2023</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> TUTUMANI CHOWDHURY @ TUTUMANI CHOUHDHURY AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. U K BARMAN (R-1,2) MR H ALI (R-1,2) MR D PEGU (R-1,2) MR. R KONWAR (R-1,2)
<b>HEARING</b>				
43	<a href="#">WP(C)/2684/2015</a> FIXED	NARESH KUMAR UPADHYAYA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,3rd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./11/2024</a> FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. J PAWE	
2	<a href="#">Crl.A./92/2024</a>	FIROZ KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3	<a href="#">Crl.A./95/2024</a>	MOMIRUL ISLAM @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/313/2024</a> <b>in</b> Crl.A./95/2024	MOMIRUL ISLAM @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">Mat.App./13/2021</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
5	<a href="#">Crl.A./252/2022</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/611/2022</a> <b>in</b> Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
6	<a href="#">Crl.A./67/2023</a> <b>1 Y 2 M 21 D</b> :WITH LCR 4 FILES, P.B.-2, FIXED	HITESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K DAS MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MS K LOYA D HUSSAIN	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/144/2023</a> <b>in</b> CrI.A./67/2023	HITESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN	PP, ASSAM
7	<a href="#">CrI.A./447/2023</a> WITH LCR 4 FILES, OFFICE NOTE	NASIR UDDIN @ NASIR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1179/2023</a> <b>in</b> CrI.A./447/2023	NASIR UDDIN @ NASIR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
8	<a href="#">I.A.(CrI.)/1033/2023</a> WITH LCR 4 FILES, P.B.-2 <b>in</b> CrI.A./451/2023	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./451/2023</a>	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
9	<a href="#">I.A.(CrI.)/1193/2023</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED <b>in</b> CrI.A./347/2023	NITYANANDA BARUA, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./347/2023</a>	NITYANANDA BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
10	<a href="#">I.A.(Civil)/1647/2023</a> <b>in</b> Mat.App./3983/2023	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. R DE MS. D PATHAK	DR. N DEKA MS P CHAKRABORTY MS N MANSURI
	<b>WITH</b> <a href="#">Mat.App./3983/2023</a> (Filing Number)	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. R DE	
11	<a href="#">CrI.A./11/2024</a> WITH LCR 4 FILES, FIXED	PASHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
12	<a href="#">CrI.A./22/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	MD. ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D C C PHUKAN MS D DEVI	MR J C BORAH(R-2,3) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/77/2024</a> <b>in</b> CrI.A./22/2024	MD. ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D C C PHUKAN MS D DEVI	PP, ASSAM
13	<a href="#">CrI.A./51/2024</a> WITH OFFICE NOTE, FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
14	<a href="#">I.A.(CrI.)/246/2024</a> WITH LCR 4 FILES, P.B.-2, FIXED <b>in</b> CrI.A./267/2023	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./267/2023</a>	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS AND WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/1056/2024</a> FIXED	JITUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, GHC
<b>HEARING</b>				
2	<a href="#">CRL.A(J)/27/2018</a> 1 Y 2 M 5 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-1 <b>WITH</b>	BIMAN BORA @ BIREN <b>Versus</b> THE STATE OF ASSAM	MR M DUTTA, AMICUS CURIAE	PP, ASSAM
3	<a href="#">CRL.A(J)/10/2018</a>	BABU DAS @ JADU <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
4	<a href="#">CRL.A(J)/111/2019</a> 6 Y 1 M 16 D :WITH LCR FIVE FILES.	BUDHUA MUNDA <b>Versus</b> THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
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15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6765/2023</a> FIXED	KHIROD BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
2	<a href="#">WP(C)/146/2024</a> FIXED	PRANITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BOIRAGI	SC, ELEM. EDU SC, AG MR. S K MEDHI (SC,AG) SC, FINANCE
3	<a href="#">WP(C)/764/2024</a> FIXED	HEMANTA BORAH <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
4	<a href="#">WP(C)/874/2024</a> FIXED	KIRAN SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
5	<a href="#">WP(C)/1106/2024</a> FIXED	HUSSAIN AHMED BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, FOREST
6	<a href="#">WP(C)/1357/2024</a> FIXED	LAKHYADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, SEC. EDU.
7	<a href="#">WP(C)/1389/2024</a> FIXED	ASHOK RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K NATH A J KASHYAP	SC. AGRICULTURE
8	<a href="#">WP(C)/1460/2024</a> FIXED	RITA SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
9	<a href="#">WP(C)/1774/2024</a>	NEELIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, AG

10	<a href="#">WP(C)/1809/2024</a>	DR. TANWI SHAMS <b>Versus</b> THE ASSAM GRAMIN VISASH BANK AND 4 ORS	MR. D CHOUDHURY MR J DAS MS. P GARGO MR. R K SARMA	
11	<a href="#">WP(C)/1813/2024</a> B/O	SOCRESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR. D N BORAH	SC, SEC. EDU.
12	<a href="#">WP(C)/1816/2024</a>	MANIKANTA MILI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
13	<a href="#">WP(C)/1817/2024</a>	REBA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A BORUAH	SC, AG SC, A.H and V. DEPT. SC, FINANCE
14	<a href="#">WP(C)/1819/2024</a>	RINA BEGUM MAJARBHUYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY G UDDIN P ADHIKARI MR REZABUL HOQUE	SC, ELEM. EDU SC, AG
15	<a href="#">WP(C)/1826/2024</a>	SUNTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/1827/2024</a>	BAKUL CH DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
17	<a href="#">WP(C)/1833/2024</a>	MD ASAD AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, AG (A AND E) SC, SEC. EDU. SC, FINANCE
18	<a href="#">WP(C)/1838/2024</a>	JOYGAN NESSA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
<b>ADMISSION</b>				
19	<a href="#">WP(C)/3637/2017</a> FIXED	SMT. RENUKA THAKURIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI SC, FINANCE
20	<a href="#">WP(C)/4716/2020</a> FIXED	HEMANTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE MS. S. KEMPRAI, SC, K A A C SC, FINANCE
21	<a href="#">WP(C)/5049/2021</a> FIXED	F/NO.881560015, PHARMACIST (NON COMBATISED), JANARDAN SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
22	<a href="#">WP(C)/3987/2022</a> FIXED	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
23	<a href="#">WP(C)/4817/2022</a> FIXED	PRABHAT CHANDRA DOLOI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1012/2024</a> <b>in WP(C)/4817/2022</b>	PRABHAT CHANDRA DOLOI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS. H	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM
24	<a href="#">WP(C)/5699/2022</a> FIXED	MANIKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
25	<a href="#">WP(C)/6037/2022</a> CAVT. NO.10162/022, FIXED	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR

26	<a href="#">WP(C)/6647/2022</a> FIXED	RATUL ACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, AG SC, EDU
27	<a href="#">WP(C)/8147/2022</a> FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
28	<a href="#">WP(C)/506/2023</a> FIXED	HASNA BEGOM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	DR. B AHMED (R-4) MRS. S BAYAN MR. N HAQUE (R-4) MR. S R BARBHUIYA (R-4) MR M HUSSAIN (R-4) SC, HEALTH
29	<a href="#">WP(C)/713/2023</a> FIXED	RAHELA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE
30	<a href="#">WP(C)/1166/2023</a> FIXED	NAZRUL ISLAM AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM , MS. D.D. BARMAN (R-4) SC, SEC. EDU. SC, FINANCE MR. B. GOGOI (R-2, R-6 & R-7)
31	<a href="#">WP(C)/1349/2023</a> FIXED	ANJAN KUMAR DAS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
32	<a href="#">WP(C)/1741/2023</a> FIXED	PRAFULLA BORAH <b>Versus</b> THE TEZPUR UNIVERSITY AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI DY.S.G.I.
33	<a href="#">WP(C)/1933/2023</a> FIXED	PRABHAT DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR R S CHAUHAN	GA, ASSAM SC, AG
34	<a href="#">WP(C)/1935/2023</a> FIXED	JOGEN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE
35	<a href="#">WP(C)/2161/2023</a> B/O	ABU TAHER AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM MR R CHETRY	SC, ELEM. EDU
36	<a href="#">WP(C)/2698/2023</a> FIXED	YAKUB ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MR S ISLAM MR A MALEK	SC, ELEM. EDU SC, AG SC, FINANCE
37	<a href="#">WP(C)/2745/2023</a> FIXED	MD. IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
38	<a href="#">WP(C)/3302/2023</a> FIXED	ABUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
39	<a href="#">WP(C)/4317/2023</a> FIXED	DIPAK BORTHAKUR <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	MS. K PHUKAN (R-4 & 5) SC, APDCL SC, AEGCL
40	<a href="#">WP(C)/5643/2023</a> FIXED	MIHIRAM DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM
41	<a href="#">WP(C)/5871/2023</a> B/O	ASSAM STATE ELECTRICITY BOARD PENSIONERS ASSOCIATION <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR S PARASHAR	SC, APDCL
42	<a href="#">WP(C)/7293/2023</a> B/O	MANDA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D

43	<a href="#">WP(C)/7300/2023</a> FIXED	BULU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
44	<a href="#">WP(C)/238/2024</a> FIXED	ABHIJIT BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU.
45	<a href="#">WP(C)/1113/2024</a> FIXED	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
46	<a href="#">WP(C)/1241/2024</a> FIXED	DHURBAJIT CHOUDHURY <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. S K TALUKDAR MR. M I HUSSAIN	SC, DIB. UNIVERSITY
<b><u>BAIL HEARING</u></b>				
47	<a href="#">AB/1933/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	LAL BAHAR ALI @ LALBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
<b><u>ORDERS</u></b>				
48	<a href="#">WP(C)/1023/2021</a> FIXED	DR BIMAL KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
49	<a href="#">Review.Pet./104/2023</a> B/O, WITH WP(C)/3708/2020 (D/O)	KUKILA GOALA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, P H E
50	<a href="#">I.A.(Civil)/3342/2023</a> B/O in WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
<b>WITH</b> <a href="#">WP(C)/4998/2023</a>				
		MAMTAZ BEGUM BARBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
51	<a href="#">I.A.(Civil)/3886/2023</a> FIXED in WP(C)/6651/2023	KANAKESWAR BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
<b>WITH</b> <a href="#">WP(C)/6651/2023</a>				
		KANAKESWAR BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
52	<a href="#">WP(C)/4477/2023</a> B/O	KAMINI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE
53	<a href="#">WP(C)/6278/2023</a> B/O	RAM MOHAN HAZARIKA AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR P R SARMA MR D MEDHI P. NAIDING	MR. S S ROY (r-1) DY.S.G.I. SC, I O C
54	<a href="#">I.A.(Civil)/932/2024</a> B/O, IN WP(C)/6030/2023 (D/O) in WP(C)/6030/2023	REZIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A DAS MR. F A HASSAN MS. U NANDA MR RITURAJ TIWARI	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION

55	<a href="#">WP(C)/1086/2024</a> B/O	LAL MAHMUD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM MR. J ABBAS (r-7) MR M HANDIQUE (r-7) MD I HUSSAIN AL AMEEN (r-7) SC, SEC. EDU.
56	<a href="#">WP(C)/1324/2024</a> FIXED	MS. PADUMI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR J C BORAH	MRS. R DEVI DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/854/2024</a> <b>in</b> WP(C)/1324/2024	MS. PADUMI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR J C BORAH	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP/37/2024</a>	KAMAL MINA RABHA AND 3 ORS. <b>Versus</b> CHITTA RANJAN MALLIK	MR. S NATH MUSTAFIJUR RAHMAN	
<b>ADMISSION</b>				
2	<a href="#">MACApp./93/2023</a>	SWAPNA DEORI <b>Versus</b> ORIENTAL INSURANCE COM. LTD. B	MR N SARMA MR N SARMA	MS. R D MOZUMDAR
3	<a href="#">MACApp./366/2023</a>	EAJUL HOQUE <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS	
4	<a href="#">RFA/11/2024</a>	OM PRAKASH SWAMI <b>Versus</b> SURESH SWAMI	MR. C BHATTACHARYYA MR. A DAS MS. C KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/970/2024</a> <b>in</b> RFA/11/2024	OM PRAKASH SWAMI <b>Versus</b> SURESH SWAMI	MR. C BHATTACHARYYA MR. A DAS MS. C KALITA	
5	<a href="#">RFA/12/2024</a>	BABUL SAIKIA @ BABUL CHUTIA @ BABUL BORAH CHUTIA <b>Versus</b> YADAV SAIKIA @ YADAV BORAH CHUTIA AND 3 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1004/2024</a> <b>in</b> RFA/12/2024	BABUL SAIKIA @ BABUL CHUTIA @ BABUL BORAH CHUTIA <b>Versus</b> YADAV SAIKIA @ YADAV BORAH CHUTIA AND 3 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
6	<a href="#">MACApp./125/2024</a>	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> ANDARLIN MARAK AND 2 ORS. E	MRS L SHARMA MR. K K BHATTA	MR H DAS(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/876/2024</a> <b>in</b> MACApp./125/2024	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> ANDARLIN MARAK AND 2 ORS. E	MRS L SHARMA MR. K K BHATTA	MR H DAS(R-1)

7	<a href="#">MACApp./136/2024</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RATI SARKAR AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/978/2024</a> <b>in</b> MACApp./136/2024	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RATI SARKAR AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
8	<a href="#">MACApp./137/2024</a>	NATIONAL INSURANCE COPANY LIMITED <b>Versus</b> MD. NUR HUSSAIN AND 2 ORS.	MRS. S ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/982/2024</a> <b>in</b> MACApp./137/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NUR HUSSAIN AND 2 ORS.	MRS. S ROY	
9	<a href="#">MACApp./138/2024</a>	SHEWALI @ SHEWALI NATH AND 4 ORS <b>Versus</b> SBI GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
10	<a href="#">MACApp./139/2024</a>	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> KRISHNA SAHA AND 2 ORS.	MR. R J DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/1002/2024</a> <b>in</b> MACApp./139/2024	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> KRISHNA SAHA AND 2 ORS.	MR. R J DAS	
11	<a href="#">MACApp./140/2024</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> JOTSHNA SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	<b>WITH</b> <a href="#">I.A.(Civil)/1007/2024</a> <b>in</b> MACApp./140/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> JOTSHNA SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
<b><u>BAIL HEARING (BA)</u></b>				
12	<a href="#">Bail Appln./867/2024</a> FIXED	AJU GHOSH <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
13	<a href="#">RFA/21/2011</a> WITH LCR	M/S JITENDRA TRADING COMPANY <b>Versus</b> M/S HERBY INTERNATIONAL PVT. LTD. AND ANR.	MR.O P BHATI MR.T C DAS MR.J BHATI MR.H K BORA	MRS.N SAIKIA MS.P MAHANTA MR A SAIKIA
14	<a href="#">I.A.(Civil)/528/2017</a> <b>in</b> LA App SL. NO. 274363 <b>in</b> LA.App./274363/2016	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SATYARAM DAS and 4 ORS,	MR.H NATH MR.P BORAH MR.S BARTHAKUR	
15	<a href="#">MACApp./557/2017</a> WITH LCR, B/O	MD. MUSTAFIZUR RAHMAN <b>Versus</b> RAKESH DAS	MR.M TALUKDAR MS.D KALITA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
	<b>WITH</b> <a href="#">I.A.(Civil)/577/2023</a> <b>in</b> MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN <b>Versus</b> RAKESH DAS	MR. M TALUKDAR	MR. A J SAIKIA
	<b>WITH</b> <a href="#">I.A.(Civil)/578/2023</a> <b>in</b> MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA



	<b>WITH</b> <a href="#">I.A.(Civil)/579/2023</a> in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
16	<a href="#">RFA/120/2018</a> WITH LCR	BONGAIGAON REFINERY <b>Versus</b> ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/3237/2018</a> in RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/4238/2018</a> in RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
17	<a href="#">MACApp./282/2018</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR H MEDHI (R4) MR. A THAKUR (R4)
18	<a href="#">MACApp./407/2018</a> WITH LCR, B/O	KHADON AMSONG and 5 ORS, <b>Versus</b> RAM PRASAD SHILL and ANR	MR. M TALUKDAR MS.D KALITA	MR. K K DEY MR. B K PURKAYASTHA MR. B K PURKAYASTHA MR V K BAROOAH MS.P SHARMA(R-2)
19	<a href="#">I.A.(Civil)/3447/2018</a> in LA.App./50/2018	SRI DEBJYOTI NEOG <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA	MR. S C KEYAL GA, ASSAM
	<b>WITH</b> <a href="#">LA.App./50/2018</a>	SRI DEBJYOTI NEOG <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	GA, ASSAM
20	<b>WITH</b> <a href="#">LA.App./49/2018</a>	SMTI CHITRA BARUAH <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	MR. C K S BARUAH
	<b>WITH</b> <a href="#">I.A.(Civil)/3346/2018</a> in LA.App./49/2018	SMTI CHITRA BARUAH <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	
21	<a href="#">I.A.(Civil)/824/2019</a> WITH LCR in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., <b>Versus</b> ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
	<b>WITH</b> <a href="#">MFA/63/2014</a>	M/S. MEGHRAJ MOTILAL and CO. <b>Versus</b> AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	<b>WITH</b> <a href="#">MC/3597/2014</a> in MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. <b>Versus</b> AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/825/2019</a> in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., <b>Versus</b> ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	

22	<b>WITH</b> <a href="#">WP(C)/1083/2014</a>	AFTAB UDDIN AHMED BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.B GOGOI MR.P NAYAK MRSA VERMA	GA, ASSAM MR.S K JAIN MR.J I BORBHUIYA MR.P MAHANTA SC, P H E MR.T C KHETRI
23	<a href="#">MACApp./41/2020</a> WITH LCR	SMT. KABEY TARANGPI and ANR, <b>Versus</b> MD. SHAJAHAN ALI and ANR	MR. M TALUKDAR MS. D KALITA	MR. R C PAUL MS M BHARATI
24	<a href="#">I.A.(Civil)/71/2021</a> in <a href="#">MACApp./79/2021</a>	UNION OF INDIA AND ANR <b>Versus</b> SMTI. KASANG TISSOPI AND ANR	MRS. A GAYAN	MR. M TALUKDAR (r-1)
	<b>WITH</b> <a href="#">MACApp./79/2021</a> (Filing Number)	UNION OF INDIA <b>Versus</b> SMTI. KASANG TISSOPI AND ANR (B)		
25	<a href="#">RFA/2/2022</a>	JANASADHARAN and 5 ORS <b>Versus</b> ON THE DEATH OF Dr. HAREKRISHNA SARMA HIS LEGAL HEIRS/REPRESENTATIVES NAMELY-		MR. S P ROY MR. N ALAM MS G BORA
26	<a href="#">RFA/15/2023</a> WITH LCR	SRI KRISHNA KATHAR AND 15 ORS <b>Versus</b> THE INSTITUTE OF CHARTERED FINANCIAL ANALYSTS OF INDIA AND 3 ORS	MR. R K JAIN TULIKA BORAH	
27	<a href="#">MACApp./35/2023</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> PH SARAT SINGH and 6 ORS	MR. S DUTTA MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K K DUTTA(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2072/2023</a> in <a href="#">MACApp./35/2023</a>	PH. SARAT SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS.	MR. K K DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2831/2023</a> in <a href="#">MACApp./35/2023</a>	PH. SARAT SINGH <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 6 ORS.	MR. K K DUTTA	MR S DUTTA
	<b>WITH</b> <a href="#">CO/3540/2023</a> (Filing Number) in <a href="#">MACApp./35/2023</a>	PH. SARAT SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS. B	MR. K K DUTTA	
28	<b>WITH</b> <a href="#">MACApp./464/2022</a>	ORIENTAL INSURANCE CO. LTD., <b>Versus</b> K. BIMALA DEVI and 7 ORS	MR S DUTTA MS.N MODI MR.N KALITA MR.C SHARMA MR.SIDHANT DUTTA	MS. R D MOZUMDAR (R-2) MR. K K DUTTA MS. C MOZUMDAR (R-2) MS. M SAIKIA MR. S P SHARMA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1837/2023</a> in <a href="#">MACApp./464/2022</a>	K. BIMALA DEVI <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 7 ORS.	MR. K K DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2833/2023</a> in <a href="#">MACApp./464/2022</a>	K. BIMALA DEVI <b>Versus</b> ORIENTAL INSURANCE CO. LTD., AND 7 ORS.	MR. K K DUTTA	MR S DUTTA
	<b>WITH</b> <a href="#">CO/3541/2023</a> (Filing Number) in <a href="#">MACApp./464/2022</a>	K. BIMALA DEVI <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 7 ORS. E	MR. K K DUTTA	

29	<a href="#">MFA/59/2023</a> WITH LCR	M/S NUMALIGARH REFINERY LTD. <b>Versus</b> THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. U K NAIR MS. A VERMA MS. SUDAKSHINA K. MR. A DHAR MR H K DAS	MR. M DUTTA (R-4) MR. M SMITH (R-1,2 & 3) MR K M BORA (R-4)
30	<a href="#">MFA/70/2023</a> WITH LCR	M/S KUNDANMAL CHAUDHARY <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	DY.S.G.I.
31	<a href="#">Review.Pet./83/2023</a> in Arb.P./4/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	
32	<a href="#">Review.Pet./123/2023</a> in MACApp./767/2022 (D/O), WITH LCR	DIBAKI BARUAH AND 2 ORS <b>Versus</b> NISHA KUMARI AND 2 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. R D MOZUMDAR (r-3) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
33	<a href="#">I.A.(Civil)/307/2023</a> in Mat.App./652/2023	XXXX XXXX <b>Versus</b> XXXX XXXX	MS. M JAIN (LEGAL AID COUNSEL FOR THE PETITIONER) MR. A CHAMUAH MR. S D ROY MS. J GAYAN	MR SAURADEEP DEY (R-1)
	<b>WITH</b> <a href="#">Mat.App./652/2023</a> (Filing Number)	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. A CHAMUAH	
34	<a href="#">I.A.(Civil)/1542/2023</a> FIXED in MACApp./635/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KUMARI TANTI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS. UMA CHAKRABORTY (R-2) MRS. M CHATTERJEE (R-2)
	<b>WITH</b> <a href="#">MACApp./635/2023</a> (Filing Number)	NEW INDIA ASSURANCE LTD. <b>Versus</b> KUMARI TANTI AND ANR . A	MS. M SAIKIA	
35	<a href="#">I.A.(Civil)/1761/2023</a> WITH LCR in RFA/13/2023	LITON DAIMARI AND 4 ORS. <b>Versus</b> RUPSON DAIMARI AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. A K HUSSAIN
	<b>WITH</b> <a href="#">RFA/13/2023</a>	RUPSON DAIMARI AND 3 ORS. <b>Versus</b> LITON DAIMARI AND 4 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. S CHAUHAN (R-1 TO 5) MR. P MAZUMDER (R-1 TO 5) MR N ALAM (R-1 TO 5) M. BORUAH (R-1 TO 5)
36	<a href="#">I.A.(Civil)/3711/2023</a> WITH LCR in MACApp./164/2023	RINA DEVI AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR P K SARMA MR R S CHAUHAN	MR. A SAIKIA
	<b>WITH</b> <a href="#">MACApp./164/2023</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RINA DEVI AND 4 ORS.	MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
37	<a href="#">RFA/1/2024</a> WITH LCR	BHABANI OFFSET AND IMAGING SYSTEMS PVT. LTD <b>Versus</b> BHABANI GRAPHICS (PRESS) AND 3 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR. B D KONWAR SR. ADV. (r-3) MR S K SARKAR MRS V L BHATTACHARJEE (R-1,2) MS. B SOREN (r-3) MR H AGARWAL(r-3) MR P DOLEY (r-3) MS V V THANYU (r-3) MS R KALITA(R-1,2)
38	<a href="#">CO/6/2024</a> WITH LCR in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	

	<b>WITH</b> <a href="#">MACApp./385/2016</a>	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
39	<a href="#">MC/18/2024</a> in Tr.P.(C)./79/2022 (D/O) in Tr.P.(C)./79/2022	BIPIN CHANDRA DAS <b>Versus</b> KHEMRAJ THAPA		
40	<a href="#">FAO/21/2024</a>	BANTI BARUAH AND 4 ORS <b>Versus</b> RAJIB SARMA AND 6 ORS	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/767/2024</a> in FAO/21/2024	BANTI BARUAH AND 4 ORS <b>Versus</b> RAJIB SARMA AND 6 ORS	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
41	<a href="#">MACApp./27/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PIYALI DEY PURKAYASTHA AND 2 ORS.	MR. R C PAUL	MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/181/2024</a> in MACApp./27/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PIYALI DEY AND 2 ORS.	MR. R C PAUL	
42	<a href="#">MACApp./28/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SURAJIT CHOUDHURY AND ORS.	MR. R C PAUL	MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/184/2024</a> in MACApp./28/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SURAJIT CHOUDHURY AND ORS.	MR. R C PAUL	
43	<a href="#">MACApp./29/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> BARNALI DUTTA AND ORS.	MR. R C PAUL	MR. R GOSWAMI (R-1, 1.1) Ms. J BARUAH (R-1, 1.1)
	<b>WITH</b> <a href="#">I.A.(Civil)/186/2024</a> in MACApp./29/2024	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> BARNALI DUTTA AND ORS.	MR. R C PAUL	
44	<a href="#">MACApp./30/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> BIBHUTI BHUSHAN CHAKRABORTY AND 2 ORS.	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/197/2024</a> in MACApp./30/2024	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> BIBHUTI BHUSHAN AND 2 ORS.	MR. R C PAUL	
45	<a href="#">I.A.(Civil)/522/2024</a> WITH LCR, B/O in MACApp./52/2023	TAFIR ALI @ MD. TAFAR ALI <b>Versus</b> BISTARNING KHYLLAIT AND ANR.	MISS. A BARUAH	MR. M DUTTA
	<b>WITH</b> <a href="#">MACApp./52/2023</a>	TAFIR ALI @ MD. TAFAR ALI AND ANR. <b>Versus</b> BISTARNING KHYLLAIT AND ANR.	MISS. A BARUAH	MR. M DUTTA (R2) MS S DEV (R2) R SARMA (R2)

46	<a href="#">I.A.(Civil)/692/2024</a> in CRP/98/2022 (D/O) in Review.Pet./2150/2024  <b>WITH</b> <a href="#">Review.Pet./2150/2024</a> (Filing Number)	M/S ATM CARGO MOVERS (R) <b>Versus</b> M/S BIJOY KUMAR AGARWAL AND SONS (HUF)	MR. K D CHETRI	
		M/S ATM CARGO MOVERS (R) <b>Versus</b> M/S BIJOY KUMAR AGARWAL AND SONS (HUF B)	MR. K D CHETRI	
47	<a href="#">I.A.(Civil)/726/2024</a> WITH LCR in RFA/3/2022  <b>WITH</b> <a href="#">RFA/3/2022</a>	BISHAM GUPTA, <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS	MR. O P BHATI	MR. R GOSWAMI
		NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. <b>Versus</b> BISHAM GUPTA	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. O P BHATI
48	<a href="#">I.A.(Civil)/765/2024</a> in Arb.A./1/2024  <b>WITH</b> <a href="#">Arb.A./1/2024</a>	NUMALIGARH REFINERY LTD <b>Versus</b> M/S K K ENTERPRISE,	MR. S S ROY	MR. B D DEKA
		NUMALIGARH REFINERY LTD <b>Versus</b> M/S K K ENTERPRISE	MR. S S ROY MR J ROY	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A DEKA
49	<a href="#">I.A.(Civil)/861/2024</a> WITH LCR in MACApp./747/2018  <b>WITH</b> <a href="#">MACApp./747/2018</a>	MAZEDA KHATUN AND ANR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MR. S ALIM	MR. S K GOSWAMI
		THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MAZEDA KHATUN AND 7 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA MR. R KATHKATIA	MR. A DUTTA (r-8) MR. S ALIM (R1,R2,R3) MR. B HUSSAIN (R1,R2,R3) MD. A H LASKAR (R6, R7) MD. S ALOM (R4) MR. M S ALAM (R4) MR. S K SARMA (R6, R7)
50	<a href="#">I.A.(Civil)/887/2024</a> in MACApp./53/2018  <b>WITH</b> <a href="#">MACApp./53/2018</a>	SMTI GAUTOMI RAJBHOR, <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD.	MR. S CHAUHAN R DEB	MS. L SARMA
		M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI GAUTOMI RAJBHOR and ANR	MRS. L SHARMA MD.M H RAJBARBHUIYAN MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. R DEV MR J JOHN MS. R CHETRI	MR. S CHAUHAN MR. J U N M LASKAR MR. A M BARBHUIYA MS. K DEVI MR. J ISLAM MR. A A R KARIM MS. R BARUAH MS. K DAS MR. P MAZUMDER
	<b>WITH</b> <a href="#">CO/17/2018</a> in MACApp./53/2018	SMTI GAUTOMI RAJBHOR <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD AND ANR	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. A TALUKDAR MR. K K BHATTA MR. R DEV MS. L SARMA MS. L SARMA
51	<a href="#">I.A.(Civil)/941/2024</a> WITH LCR in RFA/43/2018  <b>WITH</b> <a href="#">RFA/43/2018</a>	ONN THE DEATH OF BIPUL NANDI HIS LEGAL HEIRS NAMELY TAMAL NANDI AND ANR <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	MR S DEKA MR. S DEKA MS. J BORO
		SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG

	<b>WITH</b> <a href="#">I.A.(Civil)/1469/2018</a> in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/940/2024</a> in RFA/43/2018	ON THE DEATH OF BIPUL NANDI HIS LEGAL HEIRS NAMELY TAMAL NANDI AND ANR <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	MR S DEKA MR. S DEKA MS. J BORO
	<b>WITH</b> <a href="#">I.A.(Civil)/942/2024</a> in RFA/43/2018	ON THE DEATH OF BIPUL NANDI HIS LEGAL HEIRS TAMAL NANDI AND ANR <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	MR S DEKA MS. J BORO
52	<a href="#">I.A.(Civil)/979/2024</a> in MACApp./15471/2022	MONUMOI RABHA <b>Versus</b> JEHIRUL ISLAM AND 2 ORS.	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI MR SAURADEEP DEY	
	<b>WITH</b> <a href="#">MACApp./15471/2022</a> (Filing Number)	MONUMOI RABHA <b>Versus</b> JEHIRUL ISLAM AND 2 ORS. E	MR S BORTHAKUR	
53	<a href="#">I.A.(Civil)/980/2024</a> in MACApp./3556/2024	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> RASHMIREKHA SHARANIYA @ SARANIA @ DAS AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./3556/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RASHMIREKHA SHARANIYA @ SARANIA @ DAS AND 3 ORS E	MR. R GOSWAMI	
54	<a href="#">I.A.(Civil)/1005/2024</a> in MFA/3660/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. NAJIR HUSSAIN AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MFA/3660/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD NAJIR HUSSAIN AND ANR F	MS. R D MOZUMDAR	
55	<a href="#">I.A.(Civil)/1006/2024</a> in MACApp./3123/2024	DILJIT ADHIKARY <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. P HAZARIKA MR. H S BORAH K BARMAN	
	<b>WITH</b> <a href="#">MACApp./3123/2024</a> (Filing Number)	DILJIT ADHIKARY <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS B	MR. P HAZARIKA	
56	<a href="#">I.A.(Civil)/1008/2024</a> in MACApp./2688/2024	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> GAUTAM MUNDA AND 3 ORS	MR. R K BHATRA MR. A SAIKIA MS P HAJURI N DHAR	
	<b>WITH</b> <a href="#">MACApp./2688/2024</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> GAUTAM MUNDA AND 3 ORS A	MR. R K BHATRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2690/2024</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> GAUTAM MUNDA AND 3 ORS A	MR. R K BHATRA	

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./852/2024</a>	AWANISH DINESH MISRA <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO MS A MESEN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/729/2024</a>	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
3	<a href="#">AB/766/2024</a> B/O	MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
4	<a href="#">AB/851/2024</a>	HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
<b>ADMISSION</b>				
5	<a href="#">Crl.Pet./951/2023</a> PART-HEARD	DIPALI DAS <b>Versus</b> CHAITALI CHAKRABORTY AND ANR	MR. S D PURKAYASTHA MD. A ISLAM MS. S.S.BORA	MR. A BHATTACHARYA (R-1) MS. K MALAKAR (R-1) MR. A BHATTACHARJEE (R-1) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
6	<a href="#">Bail Appln./671/2024</a>	IUNUCH ALI @ EUNUCH ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA Z ROHMAN MS S R KALITA	PP, ASSAM
<b>BAIL HEARING</b>				
7	<a href="#">AB/696/2024</a> FIXED	FARUK HUSSAIN BHUYAN @ FARUK HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
<b>ORDERS</b>				
8	<a href="#">I.A.(Crl.)/653/2023</a> PART-HEARD, WITH LCR 5 FILES in CrI.A./276/2023	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM



	<b>WITH</b> <a href="#">Crl.A./276/2023</a>	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
9	<a href="#">Crl.Pet./1358/2023</a> WITH LCR 2 FILES	SORHAB MONDAL @ MD SORHAB ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A ALI MR. Y ALI	PP, ASSAM
10	<a href="#">I.A.(Crl.)/216/2024</a> WITH LCR 1 FILE(SCANNED COPY) <b>in</b> Crl.Pet./13/2024 <b>WITH</b> <a href="#">Crl.Pet./13/2024</a>	JESMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM
		JESMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
		<b>HEARING</b>		
11	<a href="#">CRL.A(J)/115/2018</a> WITH LCR 4 FILES	TARUN DAS <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
12	<a href="#">Crl.Pet./102/2022</a> FIXED	MD RAFIK ALI @ RAFIKUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE MD K RAHMAN	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">CRP/32/2024</a> FIXED	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> M/S MALPANI INDUSTRIES	MR. D MOZUMDER MR. R K BHATRA MS P HAJURI N DHAR	
<b>ADMISSION</b>			
2 <a href="#">CRP/145/2019</a> FIXED	UPENDRA NATH BURA GOHAIN AND 2 ORS. <b>Versus</b> KUSHAL BURHA GOHAIN @ KUSHA	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA	
3 <a href="#">CRP/140/2022</a> FIXED	MD. CHAND MAHMUD <b>Versus</b> HASMAT ALI AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR	MR. A K PURKAYASTHA MR. B RAHMAN
4 <a href="#">CRP/16/2023</a>	MD AZIR UDDIN LASKAR <b>Versus</b> MD PEAR UDDIN MAZUMDER	MS. R CHOUDHURY MR N RAHMAN	
5 <a href="#">CRP/173/2023</a>	MUSTT HASINA BEGUM <b>Versus</b> ASSAM STATE TANSPORT CORPORATION	MR J C GAUR	SC, A S T C
6 <a href="#">CRP(IO)/197/2023</a> CAVT. NO.04672/023,	KAMALA DEVI AJITSARIA AND 5 ORS <b>Versus</b> SEEMA DEVI PATNI AND ANR.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. M DAS S CHOUDHURY (R-2) FOR CAVEATOR
7 <a href="#">CRP(IO)/277/2023</a> FIXED	PUNYA DEO MISHRA <b>Versus</b> VIVEK SHARMA AND 2 ORS	MR G BAISHYA MS. P DAS	MR. R BARUAH (R1, R3) MR. A IKBAL (R1, R3) MS. M NATH (R1, R3) MS. J SARMA (R1, R3)
8 <a href="#">Mat.App./9/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>			
9 <a href="#">RSA/278/2018</a> FIXED	ON THE DEATH OF ASH SH CHATTERJEE HIS LEGAL HEIRS <b>Versus</b> SHRI SURENDRA CHOUDHURY AND 3 ORS	MR B K SINGH MR. N DEKA MS. M BORA	MR. A BISWAS (R-3, 4) MRS. S ROY (R2, R3, R4) MR R KALITA (R-3, 4) MS G SUTRADHAR (R2, R3, R4) MS G SUTRADHAR (R2, R3, R4) MS. I DAS (R2, R3, R4) MS S AHOM (R-3, 4)

10	<a href="#">RSA/205/2023</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/378/2024</a> in RSA/205/2023	UNION OF INDIA <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
		UNION OF INDIA AND 2 ORS <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
		<b>ORDERS</b>		
11	<a href="#">RSA/136/2009</a> WITH LCR	SMT GEDO BALA BARMAN, <b>Versus</b> MANORANJAN BARMAN and ANR,	MR G P BHOWMIK MR R HAZARIKA MS. J PURKAYASTHA	MISS.J R BORA MR.R BORAH MS.J BORAH
12	<a href="#">RSA/120/2015</a> CAVT. NO. 465/2015 WITH LCR  <b>WITH</b> <a href="#">I.A./602/2015</a> in RSA/120/2015	SRI JOYDEV KALITA <b>Versus</b> SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MS.N MODI MS.M CHOUDHURY MR.G SARMA MR.S DUTTASr.Adv. MR.S DUTTA MS.D DAS MR.C SHARMA FOR CAVEATOR
13	<a href="#">I.A.(Civil)/1659/2018</a> in RSA/135/2018  <b>WITH</b> <a href="#">RSA/135/2018</a>	SHRI KANOUL KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	GA, ASSAM
		SHRI KANOUL KUMAR DAS and ANR <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MS. N MODI MR. S DUTTA MR. S DUTTA MR. C SHARMA	GA, ASSAM
14	<a href="#">I.A.(Civil)/2862/2018</a> in RSA/63/2007 (D/O), WITH LCR, FIXED in RSA/63/2007	SUKUMAR DAS and 11 ORS. <b>Versus</b> BIREN DAS and 3 ORS.	MR. SHEELADITYA	MR. B SARMAH MR A K BHARALI
15	<a href="#">CRP(IO)/156/2019</a> WITH LCR	UNION OF INDIA <b>Versus</b> LAL BHANU	MR. B SARMAH DR. B N GOGOI	
16	<a href="#">CRP(IO)/419/2019</a>	ON THE DEATH OF LATE NOYJUDDIN SK, HIS LEGAL HEIRS SOFAR UDDIN AND 4 ORS <b>Versus</b> MOHAR ALI SK AND 3 ORS	MR P DEKA MR. A CHETIA MR R HOQUE MS A P KAKOTY	MR M H AHMED (R-3) I AMIN (R-3) MR. O ULLAH (R-3)
17	<a href="#">I.A.(Civil)/1274/2021</a> FIXED in Test.Cas./1628/2021 <b>WITH</b> <a href="#">Test.Cas./1628/2021</a> (Filing Number)	CHANDESWARI GOGOI @ ANU GOGOI <b>Versus</b> JUMI GOGOI	MS M BORAH MR H K BARUAH	MR. P J SAIKIA MS D DUTTA
		CHANDESWARI GOGOI @ ANU GOGOI <b>Versus</b> JUMI GOGOI F	MR H K BARUAH	
18	<a href="#">I.A.(Civil)/1418/2021</a> in RSA/1157/2021  <b>WITH</b> <a href="#">RSA/1157/2021</a> (Filing Number)	SANTI DEVI GOWALA <b>Versus</b> DRUPADI GOWALA AND 2 ORS.	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG
		SANTI DEVI GOWALA <b>Versus</b> DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH	
19	<a href="#">RSA/46/2022</a>	SMTI JYOTI GOSWAMI <b>Versus</b> SMTI SASHIKALA DAS AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	N K NEOG (R-1,2,3) MR K AGARWAL (R-1,2,3) MR S BHARALI (R-1,2,3) MR. A DAS (R-1,2,3) MR. M K DAS
20	<a href="#">CRP(IO)/95/2022</a>	IMDADUR RAHMAN LASKAR <b>Versus</b> MOULANA ABDUL FATTAH AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	MR F U BARBHUIYA

21	<a href="#">RSA/177/2022</a>	LEGAL HEIRS OF NIRMALA DAS WIFE OF LATE RABIN DAS, NAMELY DHANJIT DAS AND 2 ORS. <b>Versus</b> LEGAL HEIRS OF CHAKRADHAR DAS SON OF LATE SARVESWAR DAS, NAMELY HIRAN DAS AND ORS. B	MR H MAURYA MR. D K DAS MS. M HANDIQUE	MR. SURAJIT DAS MR. P P DAS
22	<a href="#">I.A.(Civil)/193/2022</a> in <a href="#">RSA/2779/2021</a>	REKHA GHOSH AND 2 ORS. <b>Versus</b> NARENDRA CHANDRA GHOSH AND 5 ORS	MR G P BHOWMIK MR. D NANDI (p-1,2,3) MRS. M HORE	MR. A DHAR (R-1) MISS S ROY(R-1) MD F FARIDI(R-1)
	<b>WITH</b> <a href="#">RSA/2779/2021</a> (Filing Number)	REKHA GHOSH AND 2 ORS. <b>Versus</b> NARENDRA CHANDRA GHOSH F	MR G P BHOWMIK	
23	<a href="#">RSA/196/2022</a>	CHANDYPORE TEA ESTATE <b>Versus</b> DEVILA BASPAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
24	<a href="#">CRP(IO)/313/2022</a>	DHAIRJYA GOGOI <b>Versus</b> PARTHA PRATIM SHARMA AND 18 ORS	B J BAROOAH MR. M B U AHMED	MR. S C KEYAL MR. A SARMA (R10-R19) MR. M HUSSAIN (R10-R19) MR. K KALITA (R10-R19) MR. LENTSO (R10-R19) MS G SWAMI (R10-R19)
25	<a href="#">I.A.(Civil)/1039/2022</a> in <a href="#">RSA/3596/2022</a>	JUBEDA KHATUN <b>Versus</b> AMENA KHATUN AND 7 ORS.	MR F U BARBHUIYA MS S DAS	MR P K KALITA MR. K R BOROOAH MS. S DAS
	<b>WITH</b> <a href="#">RSA/3596/2022</a> (Filing Number)	JUBEDA KHATUN <b>Versus</b> AMENA KHATUN AND 7 ORS. F	MR F U BARBHUIYA	
26	<a href="#">I.A.(Civil)/1215/2022</a> FIXED in <a href="#">RSA/4251/2022</a>	SURJAT ALI AND ANR. <b>Versus</b> SAHJAHAN ALI AND ANR.	MR M H AHMED MR GIAS MR M Z SHAH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	<b>WITH</b> <a href="#">RSA/4251/2022</a> (Filing Number)	SURJAT ALI AND ANR. <b>Versus</b> SAHJAHAN ALI AND ANR.	MR M H AHMED MR GIAS MR M Z SHAH	
27	<a href="#">I.A.(Civil)/3697/2022</a> in <a href="#">RSA/14146/2022</a>	ABHIJIT HAZARIKA <b>Versus</b> LEGAL HEIRS OF LT. NIMAI BASAK, BOLAI BASAK AND ANR.	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	
	<b>WITH</b> <a href="#">RSA/14146/2022</a> (Filing Number)	ABHIJIT HAZARIKA <b>Versus</b> LEGAL HEIRS OF LT. NIMAI BASAK, BOLAI BASAK AND ANR. B	MR. B CHAKRAVARTY	
28	<a href="#">RERA APPEAL/5/2023</a>	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	MR. M K CHOUDHURY(r-1) MR. S CHAKRABORTY(r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2797/2023</a> in <a href="#">RERA APPEAL/5/2023</a>	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	
29	<a href="#">RSA/59/2023</a>	ON THE DEATH OF NOOR MAHAMMAD HIS LEGAL HEIRS HASINA BEGUM AND ORS. <b>Versus</b> ASHRAF ALI AND ORS	MS. R CHOUDHURY MS A DAS	MR. T ISLAM (r-1) MS K DAS (r-1)
30	<a href="#">Tr.P.(C)./102/2023</a>	PUNIT AGARWALA <b>Versus</b> BHANUJA MODI	MR S N KRISHNATRAYA MR H K J AHMED MR R YASIN	MR. M AGARWALLA MS P GOGOI
31	<a href="#">I.A.(Civil)/122/2023</a> WITH LCR, FIXED in <a href="#">RSA/9/2023</a>	SATHI DEY CHOUDHURY AND ANR. <b>Versus</b> MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	

	<b>WITH</b> <a href="#">RSA/9/2023</a>	SATHI DEY CHOUDHURY AND ANR. <b>Versus</b> MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	S ALI(all respondents) MR. N BHARALI (all respondents) MR. R BARUAH(all respondents) MR A BHUYAN(all respondents)
32	<a href="#">I.A.(Civil)/531/2023</a> in RSA/257/2018	MD MAHRUM ALI <b>Versus</b> MD RUPCHAND ALI	MR. A GANGULY	MR. A SATTAR
	<b>WITH</b> <a href="#">RSA/257/2018</a>	MD MAHRUM ALI <b>Versus</b> MD RUPCHAND ALI	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	MR Z MUKIT MR. A SATTAR S CHOUDHURY
33	<a href="#">I.A.(Civil)/2850/2023</a> in RSA/10474/2023	PRABHULAL SHARMA AND ORS. <b>Versus</b> ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA	MRS M D CHOWDHURY (R-1 to 3) MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9
	<b>WITH</b> <a href="#">RSA/10474/2023</a> (Filing Number)	PRABHULAL SHARMA AND ORS. <b>Versus</b> ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
34	<a href="#">I.A.(Civil)/3168/2023</a> FIXED in FAO/6114/2023	M/S YAKSHIT CONSTRUCTION <b>Versus</b> SAMARENDRA DEB AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	
	<b>WITH</b> <a href="#">FAO/6114/2023</a> (Filing Number)	M/S YAKSHIT CONSTRUCTION <b>Versus</b> SAMARENDRA DEB AND 5 ORS. H	MR. S N TAMULI	
35	<a href="#">I.A.(Civil)/3247/2023</a> in RSA/121/2005 (D/O) in RSA/121/2005	SHRI BHABEN BHARALI, <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,		MR. T J MAHANTA MS.P BHATTACHARYA
	<b>WITH</b> <a href="#">MC/82/2023</a>	SHRI BHABEN BHARALI <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,	MR. B K DAS MR. B K DAS	MR. T J MAHANTA MS.P BHATTACHARYA
36	<a href="#">I.A.(Civil)/773/2024</a> in CRP(IO)/60/2023	SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A R DAS
	<b>WITH</b> <a href="#">CRP(IO)/60/2023</a>	SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A K PURKAYASTHA MR. S SHARMA MR. A R DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1845/2023</a> in CRP(IO)/60/2023	RABINDRA CHANDRA PAUL, <b>Versus</b> SANCHITA ROY		MS. R CHOUDHURY
37	<b>WITH</b> <a href="#">Crl.Pet./810/2019</a> WITH LCR	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
38	<a href="#">I.A.(Civil)/996/2024</a> in RSA/3278/2024	HAREN NOMODAS <b>Versus</b> PARITOSH SARKAR AND 5 ORS	MR G J SAIKIA MR. M BISWAS MR S DAS	
	<b>WITH</b> <a href="#">RSA/3278/2024</a> (Filing Number)	HAREN NOMODAS <b>Versus</b> PARITOSH SARKAR AND 5 ORS H	MR G J SAIKIA	

**STAY MATTERS**

39	<a href="#">CRP/136/2017</a> WITH LCR	ANUP SARMAH and ANR. <b>Versus</b> MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD.	MR.S K BARKATAKI MR.K N SHARMA	MR.M SARMA MS.I GOHAIN
40	<a href="#">CRP/76/2021</a>	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> NONI GOPAL SARKAR AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. S C BISWAS (r-1,2)
41	<a href="#">CRP/131/2023</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> ILA SAIKIA AND 2 ORS	MR. R C PAUL	MR D MONDAL(R-1,2) MR. M DUTTA(R-1) MR K M BORA (R-1)
42	<a href="#">CRP(IO)/149/2023</a>	MOBARAK ALI AND ANR <b>Versus</b> JAHANUDDIN BEPARI AND 10 ORS.	MR. A RAHMAN	MR. K K DEY MR V K BAROOAH
43	<a href="#">CRP(IO)/169/2023</a>	BHAVEN CH. SAIKIA <b>Versus</b> ARUP KASHYAP AND ANR.	MR. R ALI MR M KALITA MR. T G BARUAH	MR P K KALITA G BAISHYA MRS A SAIKIA MS. U SAUD
44	<a href="#">CRP(IO)/322/2023</a> B/O	KIRAN CHANDRA CHOUDHURY AND 2 ORS <b>Versus</b> JYOTISH CHANDRA CHUDHURY AND ANR.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
45	<a href="#">Tr.P.(C)/22/2024</a> FIXED	SAGARIKA PAUL <b>Versus</b> RUPAK SARKAR	MR. N K KALITA MR D DEKA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA
46	<a href="#">CRP(IO)/91/2024</a> FIXED	TROILUKYA GOHAIN BARUAH <b>Versus</b> PUTALI GOHAIN BARUAH AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA J TALUKDAR MR. R. ALI MR M BORO	MR. S D PURKAYASTHA (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./959/2024</a>	MUGHAKA ZHIMONI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
2 <a href="#">Bail Appln./962/2024</a> B/O	ADRISH KHAN <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, NCB
3 <a href="#">Bail Appln./968/2024</a>	MD. ABDUL KALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
4 <a href="#">Bail Appln./969/2024</a>	MD. MAJAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
5 <a href="#">Bail Appln./970/2024</a>	RAJESH KONWAR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
6 <a href="#">Bail Appln./971/2024</a>	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
<b>MOTION</b>			
7 <a href="#">Crl.Pet./966/2023</a>	MOINUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	PP, ASSAM
8 <a href="#">Crl.Pet./1307/2023</a>	KABINDRA NARZARY <b>Versus</b> SAFIQUL HAQUE AND ANR	MR G BAISHYA MS. P DAS	
9 <a href="#">Crl.Rev.P./114/2024</a> B/O	MD. BAHARUL ISLAM <b>Versus</b> SALEHAH HUSSAIN UTHMAN AND ANR (A)	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	PP, ASSAM
10 <a href="#">Crl.Rev.P./124/2024</a>	RATAN SARMA <b>Versus</b> SRI NABAJYOTI PHUKAN	MR. M HOSSAIN MR. S H MONDAL MR. JAKULINE HUSSAIN MR. A WADUD	
<b>WITH</b> <a href="#">I.A.(Crl.)/296/2024</a> <b>in</b> Crl.Rev.P./124/2024	RATAN SARMA <b>Versus</b> SRI NABAJYOTI PHUKAN	MR. M HOSSAIN MR. J HUSSAIN MR. S H MONDAL MR. A WADUD	

11	<a href="#">Crl.Rev.P./125/2024</a>	SRI BIKASH RANJAN DAS <b>Versus</b> SMTI. BHANITA KALITA	MR. P P MEDHI MR. G BARGAYARY	
12	<a href="#">Crl.Rev.P./130/2024</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA S YESMIN	PP, ASSAM
13	<a href="#">Crl.Rev.P./131/2024</a>	HANIF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
14	<a href="#">Crl.Pet./373/2024</a>	SABIR AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
15	<a href="#">Crl.Pet./374/2024</a> B/O	JABIR HUSSAIN CHOUDHURY AND ANR <b>Versus</b> NAZRUL ISLAM CHOUDHURY AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
16	<a href="#">Crl.Pet./375/2024</a>	TULESWAR GOGOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R S CHAUHAN MS. D CHAUHAN	PP, ASSAM
17	<a href="#">Crl.Pet./376/2024</a>	MOHIBUL RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
18	<a href="#">Crl.Pet./377/2024</a>	MAYNUL HOQUE @ MOINUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P C DEY MR I HAQUE MR BASAB DEY	PP, ASSAM
19	<a href="#">Crl.Pet./378/2024</a>	NGURANG TALUK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. A R GOGOI	PP, ASSAM
20	<a href="#">Crl.Pet./379/2024</a>	PAPU DAS @ SANJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL P JHA	PP, ASSAM
21	<a href="#">AB/545/2024</a>	BINITA DAS BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
22	<a href="#">AB/852/2024</a>	SMTI PRATIVA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
23	<a href="#">AB/855/2024</a>	MIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	<a href="#">AB/859/2024</a>	REJAUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
25	<a href="#">AB/863/2024</a>	AINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
26	<a href="#">AB/866/2024</a>	MANIK DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	<a href="#">AB/868/2024</a>	AKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM



28	<a href="#">AB/874/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MD. A H LASKAR R JAMAN MS S Z HAYAT	PP, ASSAM
<b>ADMISSION</b>				
29	<a href="#">Crl.Pet./717/2023</a> FIXED	HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA MS N HASSAN	MR. M HOSSAIN (R-2) PP, ASSAM
30	<a href="#">Crl.Pet./1091/2023</a> WITH LCR 2 FILES(SCANNED COPY)	DHIRONJOY NAIDING AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH MR. R A MAZUMDER M. ROBBANI MR U RONGPI	MS. R DEKA (r-2) MR R M DAS (r-2) MR. C SHARMA (r-2) D JAIN (r-2) PP, ASSAM
31	<a href="#">Crl.A./94/2024</a>	BISAKHA RANI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. B HAZARIKA MR D MAHANTA	PP, ASSAM
32	<a href="#">Crl.Pet./228/2024</a> FIXED	KAILASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	P ADHIKARI MR A K AZAD H R KHAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
33	<a href="#">Bail Appln./4603/2023</a> FIXED	MD SADDAM <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
34	<a href="#">Bail Appln./4691/2023</a> WITH OFFICE NOTE, FIXED	HIRANYA THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	PP, ASSAM
<b>WITH</b>				
35	<a href="#">Bail Appln./374/2024</a>	FAIJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
36	<a href="#">Bail Appln./282/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NURJAMAL <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	<a href="#">Bail Appln./637/2024</a> FIXED	LUNGUNLEN CHONGLOI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
38	<a href="#">Bail Appln./816/2024</a> WITH OFFICE NOTE, FIXED	KRISHNA KAMAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J PAYENG MR B C MUCHAHARY MS A PAYENG	MR J A HASSAN, SPECIAL P.P. PP, ASSAM
<b>BAIL HEARING</b>				
39	<a href="#">AB/3697/2023</a> FIXED	ABBAS ALI MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
40	<a href="#">AB/4033/2023</a> FIXED	ROHAN KALITA @ RAHAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	<a href="#">AB/4238/2023</a> FIXED	PRANAB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS M ZOMUANPUII MS S JAIN	PP, ASSAM
42	<a href="#">AB/263/2024</a> FIXED	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
43	<a href="#">AB/324/2024</a> FIXED	DIPANKAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
44	<a href="#">AB/409/2024</a> FIXED	ANUP SONOWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM

45	<a href="#">AB/580/2024</a> FIXED	MRINAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR A KALITA MR P CHOUDHURY MS B GOSWAMI MR N KALITA MS P SAIKIA	PP, ASSAM
46	<a href="#">AB/659/2024</a> FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
47	<a href="#">AB/794/2024</a> FIXED	MAZAM ALI <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM

**ORDERS**

48	<a href="#">Crl.A./294/2023</a> WITH LCR 6 FILES  <b>WITH</b> <a href="#">I.A.(Crl.)/686/2023</a> <b>in</b> Crl.A./294/2023  <b>WITH</b> <a href="#">Crl.A./221/2023</a> <u>0 Y 10 M 19 D :</u>  <b>WITH</b> <a href="#">I.A.(Crl.)/522/2023</a> <b>in</b> Crl.A./221/2023	SIMANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.  SIMANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.  PRAFULLA RABHA <b>Versus</b> STATE OF ASSAM AND ANR.  PRAFULLA RABHA <b>Versus</b> STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN  MS. S NAZNEEN MR. K M HASSAN  MR J DAS MR. S R RABHA P HAZARIKA  MR J DAS	PP, ASSAM  PP, ASSAM  PP, ASSAM
49	<a href="#">Crl.A./261/2023</a> <u>0 Y 10 M 21 D :</u>	UTPAL RAY @ UTPAL CH RAY @ NAMAL RAY <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MR. A. ALI	PP, ASSAM
50	<a href="#">Crl.Pet./80/2024</a>	BARNICUS TERANG <b>Versus</b> SAMINUR RAHMAN	MR. B BARUAH MR U RONGPI	
51	<a href="#">Crl.Rev.P./12/2020</a> WITH LCR 4 FILES, FIXED	TAPADHIR KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024

14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,3rd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING**

1	<a href="#">AB/4027/2023</a> FIXED	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./967/2024</a>	MD. ABDUL HALIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Pet./1050/2023</a> FIXED	RAMINDLA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
3	<a href="#">Crl.Pet./349/2024</a> FIXED	RAFIUL HUSSAIN <b>Versus</b> BENZIR ARFAN HUSSAIN	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	
4	<a href="#">AB/789/2024</a> FIXED	IJU DOLEY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
<b>WITH</b>				
5	<a href="#">AB/771/2024</a>	SMTI GEETANJALI BORI PATIR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
6	<a href="#">AB/854/2024</a>	MOMIN ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
7	<a href="#">AB/856/2024</a>	ANSER ALI @ AMSER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
8	<a href="#">AB/858/2024</a>	KURBAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
9	<a href="#">AB/861/2024</a> B/O	PULAKITA PATGIRI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM

10	<a href="#">AB/867/2024</a>	AMIT BISWAKARMA @ AMRIT BISWAKARMA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
11	<a href="#">AB/869/2024</a>	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
12	<a href="#">AB/870/2024</a> B/O	NURJAHAN KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
13	<a href="#">AB/871/2024</a>	SAHIDUR RAHMAN @ SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
14	<a href="#">AB/873/2024</a>	TRISHNA BORA <b>Versus</b> THE STATE OF ASSAM	MS P.HAZARIKA MR D MEDHI MS A.DAS	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Rev.P./299/2017</a>	MD. ABDUS SAMAD @ ABDUL SAMAD <b>Versus</b> MUSTT. YASMIN BEGUM	MR. M U MAHMUD MR. H ALI MR. A ALI MR. S H MAHMUD MR. S ISLAM MR. S SUR MS. B CHETIA	
16	<a href="#">Crl.Rev.P./352/2023</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM
<b>WITH</b>				
17	<a href="#">Crl.Rev.P./365/2023</a>	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM
18	<a href="#">Crl.Pet./910/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NARAYAN PAUL AND ANR. <b>Versus</b> ASHOK KUMAR SINGH	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA
19	<a href="#">Crl.Pet./33/2024</a> WITH LCR 4 FILES(SCANNED COPY), B/O	RAJIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. D BORA	PP, ASSAM MS. D BORPUJARI (DEKA), AMICUS CURIAE)R-2
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./48/2024</a> FIXED	NILAM DAS @ DOMAI <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MR. D SARMA MR. ABU JAHID MR A IKBAL MS M N KONYAK	PP, ASSAM
21	<a href="#">Bail Appln./796/2024</a> FIXED	DHANMONI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR P BHARDWAJ MS B BORA	PP, ASSAM
22	<a href="#">Bail Appln./846/2024</a> FIXED	UMAKANTA SARMA @ UMAKANTA SHIL SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	<a href="#">Bail Appln./873/2024</a> FIXED	YOUNUS ALI <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM

**BAIL HEARING**

24	<a href="#">AB/289/2024</a> FIXED	ASHRAFUL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO MS A MESEN	PP, ASSAM
25	<a href="#">AB/314/2024</a> FIXED	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
26	<a href="#">AB/331/2024</a> B/O	KAJIMUDDIN MIAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A U AHMED MS. H SARMA	MR. M A I HUSSAIN PP, ASSAM
27	<a href="#">AB/425/2024</a> FIXED	ZIAUL HOQUE PRODHANI @ ZIARUL HOQUE PRODHANI <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
28	<a href="#">AB/517/2024</a> FIXED	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
29	<a href="#">AB/595/2024</a> FIXED	RAMESH JAIN <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
30	<a href="#">AB/664/2024</a> FIXED	SHAJAHAN ALI @ SAHAJAHAN ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. MUSTAFA HUSSAIN	PP, ASSAM
31	<a href="#">AB/687/2024</a> FIXED	DHIRAJ TUMUNG <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
32	<a href="#">AB/762/2024</a> FIXED	AKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
33	<a href="#">AB/806/2024</a> FIXED	SMTI. JITUMONI MEDAK AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM

**ORDERS**

34	<a href="#">Tr.P.(CrI.)/36/2023</a> B/O	DULAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MS D DUTTA	MR. S RANA (R2) PP, ASSAM
35	<a href="#">I.A.(CrI.)/588/2023</a> WITH LCR 5 FILES, FIXED <b>in</b> CrI.A./239/2023	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./239/2023</a>	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
36	<a href="#">Tr.P.(CrI.)/8/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
37	<a href="#">CrI.Pet./62/2024</a>	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	PP, ASSAM
38	<a href="#">CrI.Rev.P./95/2024</a> FIXED	DR. RUBUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
39	<a href="#">CrI.Pet./246/2024</a> FIXED	HELEN BORA <b>Versus</b> PRADIP CHANDRA KALITA AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	
40	<a href="#">I.A.(CrI.)/308/2024</a> FIXED <b>in</b> AB/706/2024	FALANI BEGUM, <b>Versus</b> THE STATE OF ASSAM,	MR. R DE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">Bail Appln./445/2024</a>	MD. SABBIR AHMED @ SABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
<b>MOTION (BA)</b>			
2 <a href="#">Bail Appln./960/2024</a>	KHAYRUZZAMAN SK @ FIRDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
3 <a href="#">Bail Appln./961/2024</a> B/O	JABED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
4 <a href="#">Bail Appln./964/2024</a> B/O	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
5 <a href="#">Bail Appln./966/2024</a>	MANISH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>MOTION</b>			
6 <a href="#">AB/853/2024</a>	MRINAL BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
7 <a href="#">AB/857/2024</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
8 <a href="#">AB/862/2024</a>	YEASHIR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
9 <a href="#">AB/865/2024</a>	NIHAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

10	<a href="#">AB/872/2024</a>	RAJU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
<b>ADMISSION</b>				
11	<a href="#">Crl.Rev.P./218/2022</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	RAJESH JAIN <b>Versus</b> MD. SHIRAJUL HOQUE AND ANR	MR. D K KOTHARI MR. B DEKA MS P BARUAH	MR. A M AHMED P. GHOSH PP, ASSAM
12	<a href="#">Crl.Pet./194/2023</a> FIXED	ARMOL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
13	<a href="#">Crl.Pet./708/2023</a> FIXED	ANISUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M AHMED	MR. A Z AHMED (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./3391/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. FIROZ KHAN AND ANR. <b>Versus</b> STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
15	<a href="#">Bail Appln./3956/2023</a> WITH CASE RECORD(SCANNED COPY), B/O	JAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
16	<a href="#">Bail Appln./4360/2023</a> WITH CASE RECORD(SCANNED COPY), B/O	SAIMAN DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
17	<a href="#">Bail Appln./4426/2023</a> WITH CASE RECORD(SCANNED COPY)	PRAMOD KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
18	<a href="#">Bail Appln./161/2024</a> WITH CASE RECORD(SCANNED COPY)	MONGAL PAUL @ MODAN PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
19	<a href="#">Bail Appln./162/2024</a> WITH CASE RECORD(SCANNED COPY)	PAPPU CHATTERJEE <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
20	<a href="#">Bail Appln./485/2024</a> FIXED	KHALID AHMED BARBHUIYA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. A K HUSSAIN MR. B HUSSAIN	MR. S C KEYAL SC, DRI
21	<a href="#">Bail Appln./586/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SURAJ SINGH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
22	<a href="#">Bail Appln./623/2024</a> FIXED	MOHAMMED MINAZUDDIN @ MD. MINHAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR A N IQBAL	PP, ASSAM
23	<a href="#">Bail Appln./744/2024</a> FIXED	BINARAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
24	<a href="#">Bail Appln./758/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C BORAH	PP, ASSAM
25	<a href="#">Bail Appln./807/2024</a> WITH OFFICE NOTE, FIXED	JAHANGIR ALOM @ IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
26	<a href="#">Bail Appln./815/2024</a> WITH OFFICE NOTE, FIXED	MD. SAHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING</b>				
27	<a href="#">AB/937/2023</a> FIXED	ALTAB ALI MOULANA @ MD. ALTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

28	<a href="#">AB/4378/2023</a> FIXED	MISBAHARUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
29	<a href="#">AB/542/2024</a> FIXED	ABDUR RAHIM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	MR M SHELM MR H A AHMED PP, ASSAM
30	<a href="#">AB/635/2024</a> FIXED	SALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM

**ORDERS**

31	<a href="#">Crl.A./192/2023</a> WITH LCR 4 FILES, FIXED	NIJUT BORMOHOLIA <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/456/2023</a> in Crl.A./192/2023	NIJUT BORMOHOLIA <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
32	<a href="#">Crl.A./339/2023</a> WITH OFFICE NOTE, FIXED	NAYAN MALLIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/864/2023</a> in Crl.A./339/2023	NAYAN MALLIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
33	<a href="#">Crl.A./26/2024</a> WITH OFFICE NOTE, LCR 12 FILES, FIXED	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/89/2024</a> in Crl.A./26/2024	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
34	<a href="#">I.A.(Crl.)/51/2024</a> B/O in Crl.Rev.P./13506/2023	MAIJAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./13506/2023</a> (Filing Number)	MAIJAL HAQUE <b>Versus</b> THE STATE OF ASSAM (A)	MR P K DAS	
35	<a href="#">Crl.A./84/2024</a> FIXED	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/290/2024</a> in Crl.A./84/2024	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
36	<a href="#">I.A.(Crl.)/162/2024</a> FIXED in Crl.A./49/2024	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR G PATHAK	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./49/2024</a>	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
37	<a href="#">I.A.(Crl.)/217/2024</a> WITH LCR 3 FILES, P.B.-1, FIXED in Crl.A./125/2023	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM,	MR. N J DUTTA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./125/2023</a>	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/520/2023</a> <b>in</b> CrI.A./125/2023	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
38	<a href="#">I.A.(CrI.)/252/2024</a> WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./482/2023 <b>WITH</b> <a href="#">CrI.A./482/2023</a>	BIKASH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH	PP, ASSAM
39	<a href="#">I.A.(CrI.)/284/2024</a> AB 1873/2024(D/O), WITH OFFICE NOTE <b>in</b> AB/1873/2021	DIP RAJ RIMAL <b>Versus</b> THE STATE OF ASSAM,	MR. B BARUAH MS. R R BARUAH MS. R R BARUAH MR U RONGPI MR. N BORAH	MR. K K HANDIQUE (r-2) MS M BORAH (r-2) PP, ASSAM PP, ASSAM
40	<a href="#">CrI.Pet./293/2024</a> FIXED	JAGADISH DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH	PP, ASSAM
<b>HEARING</b>				
41	<a href="#">I.A.(CrI.)/883/2023</a> WITH LCR 4 FILES, B/O <b>in</b> CrI.A./346/2023 <b>WITH</b> <a href="#">CrI.A./346/2023</a>	MD. ABUL KALAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR S S ISLAM MS S AHMED A K HANNAN	PP, ASSAM
		MD. ABUL KALAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR S S ISLAM MS S AHMED A K HANNAN	MR. B U LASKAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
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12)	MR. M SARANIA	01-04-2024	To	03-04-2024
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14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### TOP OF THE LIST

1	<a href="#">WP(C)/2227/2014</a> FIXED	SMTI SAMIKSHA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
2	<a href="#">WP(C)/2732/2014</a> FIXED	MS JOYASHREE SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D SARMAH MR.B SINHA	SC, D E & C T GA, ASSAM MR.S K MEDHIR- 4 MR.S P DAS MR G ALAM MR G ALAM MR G ALAM MR.S DUTTA(R- 4)
3	<b>WITH</b> <a href="#">WP(C)/3605/2014</a>	SMTI LILA KAIRI @ LILA KAIRI PRASAD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.S K MEDHI MR.A DAS MR. P D NAIR MR.S P DAS MR G ALAM MR G ALAM MR G ALAM MR.S DUTTA	SC, D E & C T GA, ASSAM SC, LABOUR & UNEMPLOYMENT
4	<a href="#">WP(C)/4182/2014</a>	NABAJYOTI BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B D DAS MR.H K SARMA MR. D NATH	MR.S BORA MS.D SAIKIA SC, GMC MR.C GOSWAMI
5	<a href="#">WP(C)/4183/2014</a>	TARUN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA MR.A BARUA	SC, FOREST MR.R K BORA
6	<a href="#">WP(C)/3190/2018</a> FIXED, WITH WP(C)/868/2016 (D/O)	WALIA MURSHIDA HUDA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MR I RAFIQUE MRS S A CHOUDHURY MR. M A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MS S BARUAH MR. DIPJYOTI DEKA	MR. N C DAS MR A DAS SC, HEALTH SC, HEALTH

#### MOTION

7	<a href="#">WP(C)/645/2024</a> FIXED	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
	<b>WITH</b>			
8	<a href="#">WP(C)/621/2024</a>	DR. RAM NIROJ SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
9	<a href="#">WP(C)/1634/2024</a> FIXED	NAZMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, EDU
10	<a href="#">WP(C)/1808/2024</a>	DR. SONU KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU
11	<a href="#">WP(C)/1821/2024</a>	PABAN KUMAR SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, ELEM. EDU SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
12	<a href="#">I.A.(Civil)/1535/2023</a> FIXED in <a href="#">WP(C)/5052/2021</a> <b>WITH</b> <a href="#">WP(C)/5052/2021</a>	MOSTOFA HOSSAIN, <b>Versus</b> FERAGUL HOQUE AND 8 ORS.	GA, ASSAM MR A RAHMAN	SC, ELEM. EDU MR. M A SHEIKH
		FERAGUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, ELEM. EDU MR. A R BHUYAN (r-7) GA, ASSAM MR. S RANA (R-8,9) MR. M A I HUSSAIN (r-7) MR A RAHMAN (r-7)
<b>ADMISSION</b>				
13	<a href="#">WP(C)/2732/2017</a>	MD. ABDUS SAMAD SHEIKH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
14	<a href="#">WP(C)/609/2018</a>	RON KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. B J TALUKDAR MR J CHUTIYA MS. S KEMPRAI	SC, HIGHER EDU MS. R B BORA (GA, ASSAM, R-5,6) MR. B GOGOI (SC, FINANCE DEPT., R-5,6) SC, DIMA HASAO
	<b>WITH</b> <a href="#">I.A.(Civil)/385/2024</a> in <a href="#">WP(C)/609/2018</a>	RON KEMPRAI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J CHUTIYA MS. S KEMPRAI	SC, HIGHER EDU MR. P TALUKDAR
	<b>WITH</b> <a href="#">WP(C)/737/2018</a>	HARUN RASHID LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MR S SARMA MS. S KEMPRAI	SC, HIGHER EDU SC, APSC SC, DIMA HASAO
	<b>WITH</b> <a href="#">I.A.(Civil)/384/2024</a> in <a href="#">WP(C)/737/2018</a>	HARUN RASHID LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S KEMPRAI	SC, HIGHER EDU
16	<a href="#">WP(C)/466/2020</a>	ABINASH KALINDI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA

17	<a href="#">WP(C)/2144/2021</a> FIXED	SHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
18	<a href="#">WP(C)/2786/2021</a> B/O	DR. SARANGADHAR BARAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY MS. I KAKATI	SC, HIGHER EDU
19	<a href="#">WP(C)/4978/2021</a> FIXED	BIJOY LAKSHMI DAS GUPTA @ BIJOY LAKSHMI SHYAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA MR. R A MAJUMDAR	SC, AG SC, SEC. EDU. SC, FINANCE
20	<a href="#">WP(C)/5551/2021</a>	AMRIT NAYAN BARUAH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. A K DAS (R-3) MR. M J GOGOI (R-3) SC, G U
21	<a href="#">WP(C)/5769/2021</a>	RASA NATH BASUMATARY @ RASH NATH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR S H SIKDAR	SC, ELEM. EDU SC, SEC. EDU. SC, SEBA
22	<a href="#">WP(C)/6484/2021</a>	PRIYANKA CHANDA <b>Versus</b> KARIMGANJ COLLEGE AND 6 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3560/2023</a> <b>in</b> WP(C)/6484/2021	PRIYANKA CHANDA, <b>Versus</b> KARIMGANJ COLLEGE AND 5 ORS	MR A DASGUPTA MS B DAS	SC, HIGHER EDU
23	<a href="#">WP(C)/6605/2021</a> B/O	DR. BOKTIAR KHILZI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
24	<a href="#">WP(C)/349/2022</a> B/O	KANAK CHANDRA RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ISLAM	SC. EDU.
25	<a href="#">WP(C)/3918/2022</a> WITH LCR	MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/497/2024</a> <b>in</b> WP(C)/3918/2022	MD. MAHAMMAD ALI, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.
26	<a href="#">WP(C)/4702/2022</a> B/O	KRISHNA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR B D DAS (R-11) MR H K SARMA (R-11) SC, APSC MR. S K DAS (R-7) MR. I H SAIKIA (R-5,6,8,9,10) MR. P HAZARIKA (R-12) MR. B BORAH (r-9) MR. K KALITA (R-5,6,8,10) MR. M R CHOUDHURY (r-9) MR K KASHYAB (r-9) MS L HMAR (R-5,6,8,10) MS B B HUSSAIN (R-11) MR. R K HAJONG (R-5,6) MR S BORA (R-11) MR. H R DAS (R-11) SC, SEC. EDU.

27	<b>WITH</b> <a href="#">WP(C)/4715/2018</a>	KRISHNA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	MR B D DAS MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. N S LASKAR MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR SC, SEC. EDU. MR. G .CHOUDHURY (SC. APSC)
28	<a href="#">WP(C)/5108/2022</a>	SATYENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
29	<a href="#">WP(C)/6050/2022</a> FIXED	MIZANUR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R-5) GA, ASSAM (R-4) MR S M T CHISTIE, SC, DEPTT. OF SCHOOL (SEC.) EDU. (R-1 TO 3)
30	<a href="#">WP(C)/7068/2022</a> FIXED	DR. MD. SHIRAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	MRS. D DAS BARMAN, GA, ASSAM MR. S K DAS (R-1) MR R KARIM (R-1) MR B GOGOI, SC, RMSA SC, SEC. EDU.
31	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2020</a>	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE OF ALITANGONI OSMANIA H. S.SCHOOL AND ANR. <b>Versus</b> PRITAM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. D SAIKIA MR S M T CHISTIE
32	<a href="#">WP(C)/2838/2023</a> B/O	ATANU MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
33	<a href="#">WP(C)/3491/2023</a>	BABUL KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, HIGHER EDU MR. D A KAIYUM (r-5) MR Z HUSSAIN (r-3,4) MS B B AHMED (r-3,4) MR. RASHIDUL ISLAM (r- 3,4) MR. M S MONDAL (r-5)
34	<a href="#">WP(C)/1332/2024</a> FIXED	GIRIJANANDA CHOWDHURY UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
35	<a href="#">WP(C)/1484/2024</a> CAVT. NO.01302/024, BY SLIP	GAUTAM DEKA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
36	<a href="#">WP(C)/1618/2024</a> FIXED	ASSAM DON BOSCO UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
37	<a href="#">WP(C)/1661/2024</a> FIXED	THE ASSAM ROYAL GLOBAL UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
38	<a href="#">WP(C)/1674/2024</a> FIXED	RIKI KALITA AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH



39	<a href="#">WP(C)/1751/2024</a> FIXED	SAIF UDDIN YAHIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
<b>ORDERS</b>				
40	<a href="#">Cont.Cas(C)/520/2016</a>	MUHIM KONWAR <b>Versus</b> PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
41	<a href="#">Cont.Cas(C)/30/2018</a> FIXED	KAMAL SAJATI <b>Versus</b> R.C.JAIN AND ORS.	MR. A R TAHBILDAR MS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA MR R CHAKRAVORTY MR. N J KHATANIAR (R4) MR. U SARMA (R4) MR T THAKURIA MS. N PHUKAN
42	<a href="#">WP(C)/6628/2019</a> FIXED	BINOY KUMAR PATHAK AND ANR. <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA MR SUBHRAJIT SAIKIA	SC, ELEM. EDU GA, ASSAM MR. U C RABHA MR P NAYAK, SC, SSA MR. M M DEKA
43	<a href="#">WP(C)/2779/2020</a> FIXED	LUTFUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, SEC. EDU.
44	<a href="#">WP(C)/3157/2021</a>	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/3611/2022</a> <b>in</b> WP(C)/3157/2021	NIRODA BORAH, <b>Versus</b> SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
45	<a href="#">Cont.Cas(C)/251/2022</a>	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. <b>Versus</b> M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
46	<a href="#">Cont.Cas(C)/431/2022</a> B/O	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
	<b>WITH</b> <a href="#">I.A.(Civil)/1109/2023</a> <b>in</b> Cont.Cas(C)/431/2022	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI,	MR. M R KHANDAKAR	SC, ELEM. EDU
47	<a href="#">Cont.Cas(C)/113/2023</a>	PRIYARANJAN DAS AND 16 ORS. <b>Versus</b> PANKAJ CHARKRAVARTY	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR. D SAIKIA (r-1) MR. J HANDIQUE (r-1) MR. S DUTTA (r-1)
48	<a href="#">Cont.Cas(C)/185/2023</a>	NARAYAN CHANDRA RAY <b>Versus</b> MRS. SURANJANA SENAPATI, ACS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
49	<a href="#">Cont.Cas(C)/187/2023</a>	RAMA SHANKAR RAI <b>Versus</b> BIJOYA CHOUDHURY AND 4 ORS.	MR. N ANAND MR. A K SINGH	

50	<a href="#">Cont.Cas(C)/361/2023</a>	BHASKAR KONWAR <b>Versus</b> PABAN KR BORTHAKUR AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA MS. M DEVI (R-1) MR. A DEY (R-1) MR. A DAS (R-1)
51	<a href="#">Cont.Cas(C)/399/2023</a>	RAJU KUMAR DAS <b>Versus</b> JAGDISH PRASAD BRAHMA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. S R RABHA MR. S R RABHA
52	<a href="#">Cont.Cas(C)/721/2023</a> B/O	ABDUL AWAL <b>Versus</b> MAMATA HOJAI, A.E.S.	MR. M R KHANDAKAR	
53	<a href="#">Cont.Cas(C)/748/2023</a> FIXED	SHAJAHAN ALI MONDAL <b>Versus</b> NARAYAN KONWAR	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,3rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./958/2024</a>	ABHIJIT KAR <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA MR V JAMMAR MR R CHETRY MR P TALUKDAR	PP, ASSAM
2 <a href="#">Bail Appln./972/2024</a>	MD. JAHED ALI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b><u>MOTION</u></b>			
3 <a href="#">AB/860/2024</a>	FAKAR UDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE	PP, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>			
4 <a href="#">I.A.(Civil)/478/2024</a> in <a href="#">WP(C)/1908/2023</a>	NORTHEAST FRONTIER RAILWAY <b>Versus</b> ECI- SANJOSE (JV)	MR B CHAKRAVORTY	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI
<b>WITH</b> <a href="#">WP(C)/1908/2023</a>	ECI- SANJOSE (JV) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
<b><u>ADMISSION</u></b>			
5 <a href="#">WP(C)/2160/2017</a>	LIKHA MAJ <b>Versus</b> THE RECOVERY OFFICER-II and 3 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI MR.T G BARUAH	MR.S C KEYAL(ASGI, R-1) MR.P C GOSWAMI(R-2) MR.B D GOSWAMI(R- 3 & 4) MR.N N B CHOUDHURY(R-3 & 4) MISS S GOSWAMI R-2
6 <a href="#">WP(C)/5244/2017</a>	SOTYEN BARMAN and 3 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRM H AHMED MD.A HUSSAIN	SC, A S E B MS. D D BARMAN, ADDITIONAL SENIOR GA
7 <a href="#">WP(C)/5550/2017</a>	SAKINA KHATUN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS.D GHOSH MS.N DEKA	MR.G PEGU SC, HEALTH
8 <a href="#">WP(C)/5608/2017</a>	SAJEDA KHATUN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A R AGARWALA	GA, ASSAM MR. A K PHUKAN, SC, GAD

9	<a href="#">WP(C)/7451/2017</a>	JITENDRA MOHAN BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MR.A K DAS MRR KARIM MR D AKRAM	GA, ASSAM
10	<a href="#">WP(C)/7675/2017</a>	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
11	<a href="#">WP(C)/959/2018</a> FIXED	DHUNSERI TEA AND INDUSTRIES LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	GA, ASSAM
12	<a href="#">WP(C)/8472/2018</a>	MOHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM (R1,3TO7) SC, REVENUE (R2)
13	<a href="#">WP(C)/8880/2018</a>	JAIRAJ BIKRAM SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA S CHANDA MR. S CHAMARIA MR. P DEKA MR. A CHETIA MR. M ALI MR A N SARMAH MR R KALITA MR. M SAHEWALLA	GA, ASSAM MR. D M THAKURIA (R4- R6) MR. N N JHA (R5, R6) MR. A DHAR (R-4,5,6) MR. M BERIA (R5, R6) MS M SAHOO (R5, R6) MS. I THAKURIA (R4-R6) SC, REVENUE
14	<a href="#">WP(C)/883/2019</a>	ON THE DEATH OF HEMENDRA NATH DEKA AND 2 OTHERS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R N D SARMA MR. A DHAR MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MD F FARIDI MR. C P SHARMA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
15	<a href="#">WP(C)/2543/2019</a>	SHAHED ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS. D S NEOG MR G BORDOLOI (r-5) MS. J BURAGOHAIN (r-5)
16	<a href="#">WP(C)/4359/2019</a>	DHARAMPAL SATYAPAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
17	<a href="#">WP(C)/4697/2019</a>	BHARATI BARMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
18	<a href="#">WP(C)/6847/2019</a>	ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M ALI MR S ISLAM	MRS. A GAYAN ASSTT.S.G.I.
19	<a href="#">WP(C)/663/2021</a>	JOGENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K ROY MD K RAHMAN MS P M SARMA	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/1735/2021</a>	GOPAL BRAHMA @ GOPAL BORO <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
21	<a href="#">WP(C)/2599/2021</a>	MANTU RAM DAS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR Z KAMAR (AMICUS CURIAE) MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. T J MAHANTA (SC, GHC) GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MR. M MORE (R2) MS. M BEGUM MR. A BORPUZARI (R2) MR S N NATH

22	<b>WITH</b> <a href="#">WP(C)/324/2024</a>	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM
23	<a href="#">WP(C)/2901/2021</a>	RUPAM GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
24	<a href="#">WP(C)/4888/2021</a>	PRAHLAD DOLOI AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
25	<a href="#">WP(C)/4974/2021</a>	ABDUL HASHEM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	GA, ASSAM SC, REVENUE
26	<a href="#">WP(C)/5469/2021</a> FIXED	DATCHING BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. A R SIKDAR (R-5) MR. R DE (r-5) MS G DEKA MS. M MALLIK J U AHMED (R-5) MR S A REEYAZ (R-5) SC, BTC SC, REVENUE MS. MONMI BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/2315/2023</a> in WP(C)/5469/2021	SONASHRI BRAHMA AND 3 ORS. <b>Versus</b> DATCHING BRAHMA AND 6 ORS.	MR. A R SIKDAR J U AHMED MR S A REEYAZ	MR. I A TALUKDAR
27	<a href="#">WP(C)/7367/2021</a>	SHAHIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. K K PARASAR (r-1) ASSTT.S.G.I. SC, REVENUE SC, FINANCE
28	<a href="#">WP(C)/1347/2022</a> FIXED	NILABZA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R-1 & 2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3754/2023</a> in WP(C)/1347/2022	NILABZA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM
29	<a href="#">WP(C)/2766/2022</a>	M/S MOYNUL ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, BTC SC, WPT AND BC SC, PWD SC, FINANCE ASSTT.S.G.I.
30	<a href="#">WP(C)/5417/2022</a>	M/S HAWKS LABORATORY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
31	<a href="#">WP(C)/5889/2022</a>	M/S JKB INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC

32	<b>WITH</b> <a href="#">WP(C)/5844/2022</a>	M/S RDR ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPIS RABHA	SC, WATER RESOURCE SC, INDUSTRIES
33	<a href="#">WP(C)/1765/2023</a>	SIMPLEX INFRASTRUCTURES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FOREST
34	<a href="#">WP(C)/5156/2023</a>	NOOR AHMED LASKAR AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE
35	<a href="#">WP(C)/5897/2023</a>	ANJANA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS B GOGOI MR J K Bhuyan MR G BHARADWAJ	GA, ASSAM
<b>BAIL HEARING (BA)</b>				
36	<a href="#">Bail Appln./581/2024</a> FIXED	MD. GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
37	<a href="#">Bail Appln./902/2024</a> FIXED	SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
<b>ORDERS</b>				
38	<a href="#">Cont.Cas(C)/577/2014</a> FIXED, WITH WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN <b>Versus</b> GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
39	<a href="#">WP(C)/136/2015</a> FIXED	PUB DHAKUAKHANA SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANAR MR.J SAIKIA MS.K SAIKIA MS.A GOGOI	GA, ASSAM
40	<a href="#">WP(C)/7220/2015</a> FIXED	LEDO TEA CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
41	<b>WITH</b> <a href="#">WP(C)/1586/2015</a>	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
42	<a href="#">Cont.Cas(C)/588/2020</a>	MUSSTT ASHIA KHATUN AND ANR <b>Versus</b> RAJ BORUAH	MR. U DUTTA MR. D KALITA	MR. D NATH MR D KALITA
43	<a href="#">WP(C)/5648/2021</a>	M/S NIRAJ AVIJANTRIK (JV) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, NF RLY
44	<b>WITH</b> <a href="#">WP(C)/5289/2021</a>	M/S NIRAJ - AVIJANTRIK (JV) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, RAILWAY

45	<a href="#">I.A.(Civil)/177/2022</a> in WP(C)/5635/2021	HAIJJUR RAHMAN, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR P SARKAR	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/5635/2021</a>	MD. HAIJJUR RAHMAN AND 81 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K MISHRA MR. B PRASAD MR S HOQUE	GA, ASSAM SC, REVENUE
46	<a href="#">Cont.Cas(C)/253/2022</a>	MANIK ALI AND 4 ORS. <b>Versus</b> LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
	<b>WITH</b> <a href="#">WP(C)/2691/2022</a>	MANIK ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
48	<a href="#">Cont.Cas(C)/352/2022</a>	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
49	<a href="#">Cont.Cas(C)/616/2023</a>	GOBIND AGARWAL <b>Versus</b> GYANENDRA PRATAP SINGH AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS. M BARMAN (r-2) MR. D NATH (R-1)
50	<a href="#">Cont.Cas(C)/641/2023</a>	M/S MERO TRADERS <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
51	<a href="#">WP(C)/4105/2023</a>	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
52	<a href="#">I.A.(Civil)/542/2024</a> in WP(C)/5946/2023	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> HASMAT KHAN AND 96 ORS	MR. J ABBAS	
	<b>WITH</b> <a href="#">WP(C)/5946/2023</a>	HASMAT KHAN AND 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE
53	<a href="#">I.A.(Civil)/891/2024</a> in WP(C)/5292/2020	KAMAL KISHORE KANOO, <b>Versus</b> BINNY KANOO AND ORS	MR G CHOUDHURY MS M N KONYAK	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/5292/2020</a>	KAMAL KISHORE KANOO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024

13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024